



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4639/2021 FIXED	JAAAN PARIK @ SANJAY PARIK Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. S Y AHMED MD M ISLAM	GA, ASSAM
2	WP(C)/4751/2021 FIXED	SHAMPA ROY Versus PUNJAB NATIONAL BANK AND ANR	MS. D SINHA	SC, PNB
3	WP(C)/5270/2021	JAGANATH DAS Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	MS. J DAS (SC, ICAR) ASSTT.S.G.I.
ADMISSION				
4	W.P.(CrI.)/9/2017 FIXED	SMT. BOHAGI CHUTIA and ANR. Versus THE UNION OF INDIA and 9 ORS.	MR.A C BORBORA MR.N SAIKIA MR.M DAS MR.M SMITH MR.N SAIKIA	MR. S C KEYAL GA, ASSAM C.G.C. MRS.A DASS ASSTT.S.G.I. GA, AP
5	WP(C)/5710/2018	SMTI. JUNMONI BATHARI Versus THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. R K TALUKDAR MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R-3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
WITH				
6	WP(C)/3604/2015	SMTI. JYOTSNA KAKATI Versus THE NORTHEAST FRONTIER RAILWAY and 7 ORS	MS. R R RAJKUMARI MR. A AHMED MRS. P GOGOI MISS. P KALITA	MR. N N UPADHYAYA MR. B K DAS MR. S K DAS MR. B B KAKATI SC, NF RLY

7	WP(C)/4987/2019	BISWAJIT BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. I H SAIKIA MR. K KALITA MS. S F MAITAI MR. M R CHOUDHURY MS L HMAR	MS. B CHOUDHURY MR. S SAHU MS. J DAS SC, EDU
8	WITH WP(C)/3851/2021	PRANATI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR H TALUKDAR B R BRAHMA	SC, SEC. EDU.
9	WA/183/2020 FIXED	THE CHAIRMAN CUM MANAGING DIRECTOR, ASSAM POLICE HOUSING CORPORATION LTD. Versus SRI JAGAT BARUAH AND 2 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	MR. CHARAN DEKA FOR CAVEATOR
10	C.Ex.App./8/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	SC, I O C
11	WA/158/2021 FIXED	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	
	WITH I.A.(Civil)/1134/2021 in WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	
12	WA/177/2021 FIXED	ABUL KALAM AZAD AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	GA, ASSAM
13	WA/228/2021 FIXED	SAILENDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR R P SHARMA MS S P CHETRY	SC, SEC. EDU. SC, FINANCE
14	WA/240/2021 CAVT.NO./320/2021	HUSSAIN AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. N DHAR MS. S DASGUPTA SC, HEALTH FOR CAVEATOR
ORDERS				
15	WA/202/2020 CAVT.NO./515/2020 (D/O)	DEBANANDA SAIKIA Versus THE STATE OF ASSAM AND 13 ORS.	MR D SAIKIA MR. B K DAS	SC, PNRD GA, ASSAM MR D MAHANTA (R9, R11, R13) MR D MAHANTA (R9, R11, R13) MR D MAHANTA (R9, R11, R13) MR D MAHANTA (R9, R11, R13) FOR CAVEATOR
16	WA/38/2021 FIXED	PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MS D SAIKIA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM
17	Review.Pet./84/2021 WA/131/2021 (Disposed)	THE AIRPORT AUTHORITY OF INDIA AND 3 ORS. Versus ANUP KUMAR DAS	MS. N MODI SWATI. B. BARUAH (TG) MS D K DOLEY	

18	WA/164/2021 FIXED	RAJKUMAR KACHAR AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR R DHAR SC, WPT AND BC SC, FINANCE DEPTT.
19	I.A.(Civil)/180/2021 PIL/70/2018 (Disposed), FIXED in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS	MR. R C SAIKIA MR S DAS	GA, ASSAM SC. REVENUE
	WITH Review.Pet./11/2020	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND ANR Versus THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. K I MAZUMDER MR B CHANDA MS A YESMIN	GA, ASSAM MR H K HAZARIKA MS. N BORDOLOI SC. REVENUE
	WITH I.A.(Civil)/1480/2020 in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS.	MR. R C SAIKIA MR. S DAS	MR. K I MAZUMDER MR. B C DAS
20	WA/229/2021 FIXED	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MS. M DEORI MR S KHAN
	WITH I.A.(Civil)/1509/2021 in WA/229/2021	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN
21	I.A.(Civil)/1055/2021 FIXED in WA/157/2020	IVY GOHAIN DASGUPTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. S K GOSWAMI MR R SHARMA	MR. N UPADHAYAY (R-4) MR. P MAHANTA SC, WATER RESOURCE SC, IRRIGATION
	WITH WA/157/2020	BORSING RONGPI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K DAS MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. N UPADHAYAY (R-4) SC, IRRIGATION SC, WATER RESOURCE
22	I.A.(Civil)/1208/2021 FIXED in WA/4644/2021	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA MR. M HUSSAIN MS N HASAN	SC, SEC. EDU. SC, FINANCE
	WITH WA/4644/2021 (Filing Number)	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS. E	K U AHMED	
		HEARING		
23	C.Ex.App./6/2020 FIXED	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR. S B RAHMAN MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1978/2020 in C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICES TAX Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR B HAZARIKA	
24	C.Ex.App./8/2020 FIXED	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
25	C.Ex.App./4/2021 FIXED	COMMISSIONER, Versus M/S OIL INDIA LTD.	MR. S C KEYAL	

- 26 **WITH**
C.Ex.App./3/2021 COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH MR. S C KEYAL
Versus
M/S OIL INDIA LTD.
- 27 **WITH**
C.Ex.App./5/2021 COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH MR. S C KEYAL
Versus
M/S OIL INDIA LTD.
- 28 **WITH**
C.Ex.App./7/2021 COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH MR. S C KEYAL
Versus
M/S OIL INDIA LTD.

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./124/2020 WP(C) 7430/2018(D/O), WITH LCR, FIXED	ZANE ALAM @ ZANA ALAM @ ZALE ALOM Versus THE UNION OF INDIA AND 5 ORS.	MR. R P HAZARIKA MR. S K GUPTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 06/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1303/2019	JASALUDDIN @ JAMALUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/3563/2019 B/O	MANJU BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 5 ORS	MR. B P SINHA MR G B DAS MR F Z MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/3725/2019 WITH LCR, B/O	HASINA KHANAM @ HASENA KHANAM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/7110/2019	DHIREN MANDAL @ DHIREN DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. A PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/2717/2021 B/O	JAYEDA KHATUN @ JAHEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4061/2021 B/O	MD JABBAR ALI Versus THE UNION OF INDIA AND 9 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/4590/2021	ABEDA KHATUN @ ABIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN MR. N I KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/5315/2021	DALIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/5316/2021 B/O	GOLEBHAN BIBI @ GOLABHARI BIBI Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/5317/2021	MOHELA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/5320/2021	MUSSTT RUSNA BEGUM @ RUSANA BEGUM Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/5333/2021	AYNAL HOQUE @ AINAL HOQUE MONDAL Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/5353/2021	JAMILA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/5355/2021	ABDUL SATTAR @ SATTAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODhani	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

EX PARTE ORDER

15	WP(C)/8024/2019 WITH LCR	HANUFA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/2355/2021 WITH LCR	EYAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR. MD S HOQUE MR M HOQUE MD A WADUD MS S DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

DETENTION

17	I.A.(Civil)/762/2021 in WP(C)/5693/2020 WITH WP(C)/5693/2020	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, NRC SC, ECI SC, F.T
		NURJAHAN BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MR A ALI MS. M KHATUN MS D DUTTA MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ORDER (IMPLEADMENT OF PARTY)

18	I.A.(Civil)/1602/2021 FIXED in WA/201/2020 WITH WA/201/2020	SHRI MUKTI DAS Versus THE STATE OF ASSAM AND 7 ORS	MS N BEGUM MR. K M MAHANTA	SC, SEC. EDU. MR. U K NAIR
		SHRI MUKTI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MS N BEGUM MR. B DEKA MR. K M MAHANTA	SC, SEC. EDU. MR. U K NAIR MR. R MAJUMDAR MR. S K DAS (R-7) MR. U SARMA MR R KARIM MR D BARMAN MR D BARMAN

ADMISSION

19	WP(C)/6687/2018 WITH LCR, FIXED	PALAN BISWAS AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
ORDERS				
20	PIL/76/2020 FIXED	BABLU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. S C BISWAS (r-6to 9, 18,21,23,28,29,33) SC, FOREST
21	PIL/79/2020 FIXED	SYED SAHIDUL ISLAM AND ANR Versus THE UNION OF INDIA AND 6 ORS	MR. M K SHARMA MS. T SOM MRS M BARMAN MR H DAS MS. L ISLAM	GA, ASSAM SC, NHAI MR. K K PARASAR ASSTT.S.G.I.
22	PIL/14/2021 FIXED	PRABHAT RAY AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	GA, ASSAM SC, FOREST
23	PIL/33/2021 FIXED	ASIF IQBAL Versus THE STATE OF ASSAM AND 3 ORS. F	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, HEALTH
24	WITH PIL(Suo Moto)/4/2021	XXX Versus IN RE- THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS		GA, ASSAM SC, HEALTH AND F W
25	WITH PIL/31/2021	ADVOCATES ASSOCIATION FOR INDIGENOUS RIGHTS OF ASSAMESE AND ONE OTHER Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MR. K R BOROOAH M R Sharma	GA, ASSAM SC, HEALTH AND F W SC, REVENUE SC, NRHM
26	Review.Pet./88/2021 PIL/70/2019 (Disposed)	THE UNION OF INDIA AND ANR. Versus UPEN KALITA AND 4 ORS.	MR. S C KEYAL	GA, ASSAM
27	I.A.(Civil)/1584/2021 WITH LCR NEW CASE in WP(C)/8205/2018	ABDUL OHAB SHEIKH @ OHAB SHEIKH Versus THE UNION OF INDIA	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC (R6) ASSTT.S.G.I. SC, F.T (R2TO4) SC, ELECTION COMMISSION. (R5)
	WITH WP(C)/8205/2018	ABDUL OHAB SHEIKH @ OHAB SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
28	I.A.(Civil)/1591/2021 WITH LCR NEW CASE in WP(C)/1037/2021	SAHINARA BIBI @ CHAHINARA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/1037/2021	SAHINARA BIBI @ CHAHINARA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	I.A.(Civil)/1604/2021 in WP(C)/444/2021	KALPANA BALA MANDAL Versus THE UNION OF INDIA AND 6 ORS	MS. P BASFORE MR B SARKAR	SC, NRC SC, F.T SC, ECI
	WITH WP(C)/444/2021	KALPANA BALA MANDAL Versus THE UNION OF INDIA AND 6 ORS	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

HEARING

30 WP(C)/7459/2018
WITH LCR, B/O

SUFIYA KHATUN AND 2 ORS.
Versus
THE UNION OF INDIA AND 6 ORS.

MR. M A SHEIKH
MS. A BEGUM
MR M H CHOUDHURY
MS F INTAZ

SC, NRC
MR J PAYENG
ASSTT.S.G.I.
SC, ELECTION
COMMISSION.
SC, F.T

31 WP(C)/1135/2020
WITH LCR, FIXED

AIZAN NESSA
Versus
THE UNION OF INDIA AND 5 ORS.

MR. S A AHMED
MISS M GOGOI
MS F AHMED

SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,6th October 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH-I AND THE DIVISION BENCH-II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./68/2021 WP(C) 1906/2020(D/O), WITH LCR, 1 FILE, FIXED	FATEMA BIDHABA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 06/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/8661/2019 B/O	DHANADA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R Deka MS D N RABHA	GA, ASSAM SC, FINANCE SC, REVENUE
2	WP(C)/3702/2020 B/O	MANGGALI MUNDA @ MONGLI MUNDA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R Deka MR A CHOUDHURY MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
MOTION				
3	Cont.Cas(C)/382/2021	M/S ROYAL CPL (JV) Versus R N SINGH AND 2 ORS	MR. Y S MANNAN MR. R K BHATRA MR D BHUYAN MR A BHATRA	
4	WP(C)/2465/2021 FIXED	MONENDRA BORAH AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. P SARMAH MR B SINHA MR. S UPADHAY	MR. A K DUTTA (R-1) ASSTT.S.G.I.
5	WP(C)/3475/2021 FIXED	KISHOR KALITA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
6	WP(C)/4106/2021 FIXED	M/S SAPTARSHI INDUSTRIES AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K P PATHAK	GA, ASSAM
7	WITH WP(C)/4117/2021	PROGRESSIVE EDUCATIONAL SOCIETY AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR H K NATH	GA, ASSAM
8	WITH WP(C)/4154/2021	SOCIAL RESEARCH AND DEVELOPMENT CENTRE AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR H K DAS MR. U PATHAK	GA, ASSAM

9	WITH WP(C)/4159/2021	CACHAR RURAL DEVELOPMENT SOCIAL ORGANISATION AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M AHMED MD I H LASKAR MR. M HASHAN	GA, ASSAM
10	WITH WP(C)/4332/2021	SPARSHA Versus THE STATE OF ASSAM AND 2 ORS	MR K AGARWAL MR. M DAS MS. P NEOG MR D AKRAM	GA, ASSAM
11	WITH WP(C)/4342/2021	M/S SAPTARSHI INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K P PATHAK	GA, ASSAM MR H GUPTA ASSTT.S.G.I.
12	WITH WP(C)/4385/2021	PEOPLES ORGANISATION FOR WELFARE, EMPOWERMENT AND RESEARCH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK A N HUSSAIN	GA, ASSAM
13	WITH WP(C)/4397/2021	BHABEN BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. P D NAIR MR G ALAM MR. D K DAS MR. H ROHMAN S R A NASER	SR. GA, ASSAM
14	WITH WP(C)/4545/2021	SAMAKSH ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS.	MR. I CHOWDHURY SR ADV MR. A DAS	GA, ASSAM
15	WP(C)/4401/2021 FIXED	MD. REZWAN ANSARI Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS. J DEKA MS D ANGANA	SC. WATER RESOURCE DEPTT.
16	WP(C)/4484/2021 FIXED	POST GRADUATE TRAINING COLLEGE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	GA, ASSAM SC, REVENUE
17	WP(C)/4505/2021 FIXED	SRIMANTA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. N ALI	SC. IRRIGATION MR. R BARPUJARI SC, FINANCE (R 6)
18	WP(C)/4511/2021 FIXED	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
19	WP(C)/4592/2021 WITH LCR, FIXED	BOSIR UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MS M BEGUM MR S H MAHMUD MS. A ROY MS. P DEVI	MR H R A CHOUDHURY (R-3) SC, PNRD GA, ASSAM MR F U BARBHUIYA (R-3) MR. H ALI (R-3)
20	WP(C)/4638/2021 APPLICATION	AL- JAMIATUL ISLAMIA MADINATUL ULUM MADRASA Versus THE STATE OF ASSAM AND 3 ORS.	MR I HAQUE	GA, ASSAM SC, REVENUE
21	WP(C)/4712/2021 FIXED	MANJIT KAUR Versus THE STATE OF ASSAM AND 6 ORS	MR. J PAWE	GA, ASSAM SC, REVENUE
22	WP(C)/4737/2021 FIXED	NITYA NANDA NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA	GA, ASSAM MR. A BORO
23	WP(C)/4918/2021 FIXED	SOMA SAHA Versus GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR J C GAUR MS. M GAUR	SC, GMC
24	WP(C)/4926/2021 FIXED	KHAGEN CHANDRA MEDHI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR J C GAUR MS. M GAUR MS. A JAIN	GA, ASSAM SC, REVENUE

25	WP(C)/5023/2021 FIXED	ASIYA BIBI Versus THE STATE OF ASSAM AND 10 ORS.	MR. M HUSSAIN MR A K DAS	SC, PNRD GA, ASSAM
26	WP(C)/5024/2021 FIXED	DIGANTA BURAGOHAI Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
27	WP(C)/5071/2021 FIXED	GAJENDRA CHANDRA KALITA Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
28	WP(C)/5120/2021	KALYANI DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. A PAUL	SC, APDCL
29	WP(C)/5151/2021	BARUN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR I HAQUE	GA, ASSAM SC, APDCL MR. B DEORI
30	WP(C)/5198/2021 FIXED	MD. HASSEN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN MR. A SARMA	SC, CO OP
31	WP(C)/5292/2021	JUGEN MILI Versus THE UNION OF INDIA AND 3 ORS	MR. B P SINHA MR. I AHMED	ASSTT.S.G.I.
32	WP(C)/5297/2021	M/S CONSTRUCTION GUILD Versus INDIAN OIL CORPORATION LIMITED (ASSAM OIL DIVISION) AND 4 ORS	MR. A C SARMA MR. B HALDAR MR. B KALITA	SC, I O C
33	WP(C)/5303/2021	RAM CHANDRA AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
34	WP(C)/5311/2021	MOHIBUL HOQUE PRODHANI Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, PNRD GA, ASSAM
35	WP(C)/5321/2021	ARATI KONWAR Versus THE DEPUTY COMMISSIONER AND 4 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM
36	WP(C)/5322/2021	JYOTI FORGE AND FABRICATION PVT LTD Versus THE ASSAM POLICE HOUSING CORPORATION LIMITED AND 2 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
37	WP(C)/5323/2021 B/O	MILLIANUS TIRKEY Versus THE STATE OF ASSAM AND 11 ORS	MR. T J MAHANTA MR. P P DUTTA MR T GOGOI MR B S DEKA MS P SARMA	SC, PNRD GA, ASSAM
38	WP(C)/5329/2021 B/O	LALCHAND AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, PNRD GA, ASSAM
39	WP(C)/5330/2021	JEWEL BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. P P BARUAH MR. R SARMA MR P P MEDHI	SC, FINANCE SC, PWD
40	WP(C)/5332/2021	RANU KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K BORAH	GA, ASSAM
41	WP(C)/5335/2021	M/S CONSTRUCTION GUILD Versus INDIAN OIL CORPORATION LIMITED (ASSAM OIL DIVISION) AND 4 ORS	MR. A C SARMA MR. B HALDAR MR. B KALITA	SC, OIL
42	WP(C)/5336/2021	SMTI. MAYA DE ROY AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MR. A BHATTACHARYYA MR K M BORA	GA, ASSAM
43	WP(C)/5340/2021	HARIOM KUMAR DUBEY Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR J C GAUR MS. M GAUR	SC, GMC

44	WP(C)/5344/2021 B/O	EPTISA SERVICIOS DE INGENIERIA S-L AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
45	WP(C)/5346/2021	GIREN KALITA AND 7 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. M R Z CHOUDHURY MR B KALITA MR S GAUTAM	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, FOREST SC, PCB
46	WP(C)/5350/2021 B/O	AMINA KHATUN Versus THE STATE OF ASSAM AND 16 ORS	MR. S C BISWAS MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MR. M K HASAN	SC, PNRD GA, ASSAM
47	WP(C)/5352/2021	BHUBAN GAM Versus THE REVENUE CIRCLE OFFICER AND 4 ORS	MR A DASGUPTA MR P KALITA	GA, ASSAM SC, NHAI SC, PWD ASSTT.S.G.I. SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./2320/2021 FIXED	RANJAN RAI ALIAS RANJAN RAY Versus THE STATE OF ASSAM	MR. N B P SINGHA	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2676/2021	RAJIB SAHU Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
3	Bail Appln./2677/2021	MD. ABDUL ROHIM @ ROHIM ALI Versus THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM
4	Bail Appln./2678/2021	MOIDUL ISLAM @ MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	PP, ASSAM
5	Bail Appln./2679/2021	SAMIN AHMED LASKAR AND ANR Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
6	Bail Appln./2680/2021	MOHIBUL ALI AHMED Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
7	Bail Appln./2682/2021	HIBJUR RAHMAN Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. M AHMED	PP, ASSAM
8	Bail Appln./2683/2021	ALAUDDIN AHMED Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
9	Bail Appln./2684/2021	MAJAHARUL ISLAM Versus THE STATE OF ASSAM	MR D R GOGOI MD A A HUSSAIN MR. P J MEDHI	PP, ASSAM
10	Bail Appln./2685/2021	NEKIBAR RAHMAN @ NAKUL Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
11	Bail Appln./2686/2021	TUN TUN CHANGMAI @ TUL TUL CHANGMAI Versus THE STATE OF ASSAM AND ANR	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM

12	Bail Appln./2687/2021 B/O	MD. MUSTAKIM Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
13	Bail Appln./2689/2021	MRIDU PAWAN KAKOTI Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
14	Bail Appln./2691/2021	MD. SAHID RAHMAN @ PUTU Versus THE STATE OF ASSAM	MR. D BORA MR H ZAMAN	PP, ASSAM
15	Bail Appln./2692/2021	MAMINUDDIN AHMED AND ANR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR MR. R HUSSAIN	PP, ASSAM
16	Bail Appln./2694/2021	THANESWAR BORAH Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI	PP, ASSAM
17	Bail Appln./2695/2021	MOHD. ATAUR RAHMAN @ ATAUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
18	Bail Appln./2698/2021	MONASH PAIT @ MONASH JYOTI PAIT Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEURI	PP, ASSAM
19	Bail Appln./2699/2021 B/O	NILAMANI TALUKDAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR J PAYENG MR. D BORA	PP, ASSAM
20	Bail Appln./2701/2021	GANESH RAJBONGSHI Versus THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
21	Bail Appln./2702/2021 B/O	MUKUL DEY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S SAHA MR. N MAHAJAN	PP, ASSAM
22	Bail Appln./2703/2021	YASIN ALI @ YASHIN ALI AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. A K SINGH MR. D S SINGH MR. R RAHMAN MR. S H SAIKIA	PP, ASSAM
23	Bail Appln./2704/2021	AHEDUR RAHMAN @ OHEDUR RAHMAN Versus THE STATE OF ASSAM	MR. DITUL DAS MR. A K SINGH MR. D S SINGH MR. R RAHMAN MR. S H SAIKIA	PP, ASSAM

MOTION

24	AB/3024/2021 LESS	NURUDDIN ALI Versus THE STATE OF ASSAM	MD A A HUSSAIN MD. A HASSAN S K HAZARIKA	PP, ASSAM
25	AB/3146/2021	BISWAJIT BARMAN Versus THE STATE OF ASSAM	MS C MEDHI MR. U K BARMAN MR H ALI MS A KALITA	PP, ASSAM
26	AB/3147/2021	BISWAJIT BARMAN Versus THE STATE OF ASSAM	MS C MEDHI MR. U K BARMAN MR H ALI MS A KALITA	PP, ASSAM
27	AB/3149/2021	HAKIM ALI Versus THE STATE OF ASSAM	MR. G K MEDHI	PP, ASSAM
28	AB/3150/2021	MD. ASADUL HOQUE @ ASHADUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
29	AB/3151/2021	AZHARUL ISLAM @ AJAHARUL AHMED Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

30	AB/3154/2021	HAMIDUR RAHMAN Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
31	AB/3156/2021	AJNUR ALI Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
32	AB/3159/2021	MEHFUZ AKHTER KHAN AND ANR Versus THE STATE OF ASSAM	MR. S U AHMED MR. S ISLAM MR A HAWARI	PP, ASSAM
33	AB/3160/2021	PRASANTA GOSWAMI Versus THE STATE OF ASSAM	MR. U K BARMAN MD. A. ALI MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
34	AB/3161/2021	JIYARUL HOQUE Versus THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
35	AB/3162/2021	ABDUL BASET @ IFU Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
36	AB/3163/2021	SIMANTO CHOUDHURY Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MS N RAHMAN MR. B PEGU	PP, ASSAM
37	AB/3164/2021	NITUL ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
38	AB/3165/2021	SURESH GOYAL @ SURESH KUMAR GOYAL AND 2 ORS. Versus THE STATE OF ASSAM	MR. A DHAR MR R SINGHA MR P R SARMA	PP, ASSAM
39	AB/3166/2021	PRANJIT CHOUDHURY Versus THE STATE OF ASSAM	MR D TALUKDAR MS N ISLAM MR. K MOHAMMED	PP, ASSAM
40	AB/3167/2021	PRANJIT CHOUDHURY Versus THE STATE OF ASSAM	MR D TALUKDAR MS N ISLAM	PP, ASSAM
41	AB/3168/2021	DEEP JYOTI NATH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
42	AB/3170/2021	BISWAJIT ROY Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. D J DAS	PP, ASSAM
43	AB/3171/2021	MEHBUB RAHMAN BARBHUIYA @ BAPPI BARBHUIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR MS A GAYARI	PP, ASSAM
44	AB/3177/2021	PRAHLAD RAI SHARMA @ PRAHLAD SHARMA Versus THE STATE OF ASSAM	MR. K R BORA MR. R PHUKAN	PP, ASSAM
45	AB/3178/2021	SAHIDA BEGUM LASKAR Versus THE STATE OF ASSAM	MS. P ADHIKARI MR. N J DUTTA MR H I CHOUDHURY	PP, ASSAM
46	AB/3181/2021	MD. MATI @ MATIAR SIKDAR Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
47	AB/3184/2021	KONGKON PATOWARY @ KANKAN PATOWARY Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021 TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2478/2021 FIXED	RAJESH RAHANG @ RAJESH RONGHANG Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
MOTION				
2	AB/2399/2021 FIXED	AJIT SARKAR @ AJIT KR. SARKAR Versus THE STATE OF ASSAM	MR. A K DAS MR. M J GOGOI	PP, ASSAM
ADMISSION				
3	Crl.Pet./975/2015	MD. ABDUL MANNAN CHOUDHURY and ANR Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.R ISLAM MDE AHMED	MD A K AHMED (R2) PP, ASSAM
WITH				
4	Crl.Pet./928/2015	ABDUS SATTAR Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.R ISLAM MDE AHMED	MD A K AHMED (R2) PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./2251/2021 FIXED	NAVDEEP SHARMA @ NAVADEEP SARMA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	PP, ASSAM
6	Bail Appln./2395/2021 FIXED	ABDUL QUAYYUM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MS R DEKA	PP, ASSAM
7	Bail Appln./2404/2021 FIXED	ABU SUHID @ LAMBU Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM

BAIL HEARING

8	AB/2211/2020	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR MS L DAS MR M P DEKA	PP, ASSAM
9	AB/372/2021 FIXED	SMTI. PRIYA BRAHMA AND 3 ORS. Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
10	AB/618/2021 FIXED	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. T N DAS MRS C R TODI	PP, ASSAM
11	AB/753/2021 FIXED	PANKAJ KR HAZARIKA Versus THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
12	AB/855/2021 FIXED,	MD. MANNAS ALI Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
13	AB/1561/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
14	AB/1716/2021 FIXED	MD. BILAL HUSSAIN @ BILLAL HASSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
15	AB/1850/2021 FIXED	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	AB/1963/2021 FIXED	HANIFUL HUSSAIN Versus THE STATE OF ASSAM	MR. A K SARMA MR D KALITA	PP, ASSAM
17	AB/2011/2021 FIXED	SMTI. BANTI LALUNG AND 4 ORS. Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
18	AB/2025/2021 FIXED	SRI NRIPENDRA CH DEKA @ NIPEN DEKA, Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
19	AB/2240/2021 FIXED	MANIK CHOWDHURY Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
20	AB/2253/2021 FIXE	SHANTANU BORAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	PP, ASSAM
21	AB/2268/2021 FIXED	HANIF ALI AND 2 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
22	AB/2271/2021 FIXED	FAIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MRS I BEGUM	PP, ASSAM
23	AB/2434/2021 FIXED	ABDUL JALIL CHOUDHURY Versus THE STATE OF ASSAM	MR I HASSAN	PP, ASSAM
24	AB/2644/2021	PURNA KANTA DOLEY AND 8 ORS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
25	AB/2647/2021 FIXED	PRIYAM DAS Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
26	AB/2673/2021	RAJ KUMAR DOLEY AND 30 ORS Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
27	AB/2683/2021 FIXED	NUR ZAMAL AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM

28	AB/2692/2021 FIXED	ABDUL MALEK Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
29	AB/2697/2021 FIXED	ANANDA AGARWALA AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
30	AB/2713/2021 FIXED	SALIM HUSSAIN Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
31	AB/2742/2021 FIXED	DEBOJIT GOHAIN AND 2 ORS. Versus THE STATE OF ASSAM	MS. B BHUYAN MS. M BARUAH MRS. M KAKATI	PP, ASSAM
32	AB/2770/2021 FIXED	MUSTAFA ALI @ MOSTAUF A AND ANR. Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS	PP, ASSAM
33	AB/2789/2021 FIXED	PARTHA PROTIM NEOG Versus THE STATE OF ASSAM	MR. P P BARUAH MR. A CHAUDHURY	PP, ASSAM
34	AB/2825/2021 FIXED	RAM KRISHNA BHARATY Versus THE STATE OF ASSAM	MR. P BORA MS T J SAHEWALLA MR. M SAHEWALLA	PP, ASSAM
	WITH			
35	AB/2836/2021	SANGITA BASAK AND ANR Versus THE STATE OF ASSAM	MS T J SAHEWALLA MR. M SAHEWALLA	PP, ASSAM
36	AB/2845/2021 FIXED	BHAITI DEKA Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
37	AB/2865/2021 FIXED	ABDUL MAZID Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
38	AB/2908/2021 FIXED	SORHAB ALI Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
		ORDERS		
39	CrI.Pet./28/2021 WITH LCR 1 FILE B/O	MAMTAJ PARBIN @ MOMTAZ PARBIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
40	I.A.(CrI.)/247/2021 AB 1831/2020(D/O), FIXED in AB/1831/2020	KALYAN KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MR J DAS MS. N CHOUDHURY MR. A KHOUND MR. M BARUAH	PP, ASSAM
	WITH			
41	CrI.Pet./474/2020	SMTI. RACHNA PURI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. K SINGHA MRS. P BARUAH MR. D GOGOI	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) PP, ASSAM
	WITH			
	I.A.(CrI.)/240/2021 in CrI.Pet./474/2020	KALYAN KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR M BORAH	PP, ASSAM
		HEARING		
42	CrI.Pet./3/2021 P/H, WITH LCR 1 FILE, FIXED	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS MR. R RAHMAN	MR. R DE (R-2) MR A SHARMA MR. P NEOG (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/380/2021	MASUMA AHMED Versus DR. BIJOYA CHOUDHURY, ACS	MR. M R KHANDAKAR	
2	WP(C)/3694/2021 B/O	ALAKANANDA SAIKIA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL MR A CHAKRABORTY	SC, SEC. EDU. SC, SEC. EDU.
3	WP(C)/4111/2021 B/O	ABDUL WAHAB Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	SC, HIGHER EDU SC, U G C
4	WP(C)/5234/2021	DIPANJALI CHETIA BORUAH Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU SC, FINANCE
5	WP(C)/5236/2021	DIDARUL KARIM BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU. SC, SEC. EDU. SC, SEBA
6	WP(C)/5237/2021	NUR MAHAMMAD MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, ELEM. EDU GA, ASSAM
7	WP(C)/5249/2021	DHRUBAJYOTI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR P H KONWAR	SC, ELEM. EDU GA, ASSAM
8	WP(C)/5251/2021	ABDUL KAIYUM LASKAR AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM
9	WP(C)/5252/2021	RAJU ADHIKARI Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, SEC. EDU. SC, K A A C
10	WP(C)/5257/2021	DIPAR BORO Versus THE STATE OF ASSAM AND 5 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, ELEM. EDU SC, BTC
11	WP(C)/5258/2021 B/O	NAWSHAD ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY	SC, HIGHER EDU SC, AG

12	WP(C)/5275/2021	UTSAB DEB Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, HIGHER EDU SC, G U
13	WP(C)/5279/2021	MUSAKHA RANI BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	SC, ELEM. EDU SC, BTC
14	WP(C)/5286/2021	AZIBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. J LASKAR	GA, ASSAM SC, EDU
15	WP(C)/5291/2021	BODIOT ZAMAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, SEC. EDU.
16	WP(C)/5294/2021	CHIMCHIMI HAZARIKA @ CHIMCHIMI HAZARIKA Versus THE STATE LEVEL COMMITTEE AND 5 ORS	MR. N HOSSAIN	SC, ELEM. EDU GA, ASSAM
17	WP(C)/5295/2021	ANOWAR HUSSAIN MUGHAL AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN MD. A KUDDUS	SC, ELEM. EDU GA, ASSAM
18	WP(C)/5296/2021	ACHINTYA KUMAR GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, ELEM. EDU GA, ASSAM
19	WP(C)/5301/2021	NILA KANTA GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
20	WP(C)/5304/2021 B/O	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HIGHER EDU GA, ASSAM SC, FINANCE
21	WP(C)/5305/2021 B/O	JAYANTA KR. RAY Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY	SC, ELEM. EDU GA, ASSAM
22	WP(C)/5307/2021	REZZAQL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	SC, HIGHER EDU GA, ASSAM
23	WP(C)/5312/2021	SMTI. MONIKA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	SC, SEC. EDU.
24	WP(C)/5324/2021 B/O	DR. MITALI KONWAR Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MRS. B GOGOI MS M DAS	SC, HIGHER EDU
25	WP(C)/5325/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR K BHUYAN	SC, ELEM. EDU
26	WP(C)/5326/2021	ZAKIR HUSSAIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. R ISLAM MR F A AHMED	SC, ELEM. EDU GA, ASSAM
27	WP(C)/5327/2021	MD. ABUL KASHEM AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	SC, ELEM. EDU GA, ASSAM
28	WP(C)/5337/2021	FAZLUL HOQUE MONDAL Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
29	WP(C)/5341/2021 B/O	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. U K DAS MS. G. MAHANTA	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
30	WP(C)/5347/2021 B/O	ARUP KUMAR ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM

31	WP(C)/5348/2021	PARASHNATH COKE INDUSTRIES Versus THE UNION OF INDIA AND 8 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
<u>ORDER (STAY VACATING)</u>				
32	I.A.(Civil)/1603/2021 B/O in WP(C)/4690/2020	THE GOVERNING BODY, Versus DR. MD. YAMIN HASSAN AND 6 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	MR DEBA KUMAR DAS MR I HASSAN SC, G U SC, U G C SC, G U SC, U G C
	WITH WP(C)/4690/2020	YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS	MR DEBA KUMAR DAS MR I HASSAN	SC, HIGHER EDU SC, U G C SC, G U
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
33	I.A.(Civil)/1557/2021 in WP(C)/1738/2020	TIKENDRAJIT SAIKIA Versus RAHUL KUMAR SARMA AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, AHSEC MR. D DAS SR. ADV MR. T C CHUTIA MR. P K MUNIR SC, EDU
	WITH WP(C)/1738/2020	RAHUL KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. P K MUNIR	SC, SEC. EDU. MR. T C CHUTIA, SC, AHSEC
	WITH I.A.(Civil)/1558/2021 in WP(C)/1738/2020	TIKENDRAJIT SAIKIA Versus RAHUL KUMAR SARMA AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, AHSEC MR. D DAS SR. ADV MR. T C CHUTIA MR. P K MUNIR SC, EDU
	WITH WP(C)/274/2020	PARESH CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. R M DAS	SC, SEC. EDU.
35	I.A.(Civil)/1614/2021 in WP(C)/237/2020	BETNA KAURBAHA MILAN HIGH SCHOOL Versus THE STATE OF ASSAM AND 10 ORS.	J U AHMED MR S R NAWAZ	SC, ELEM. EDU SC, ELEM. EDU MR. R C SAIKIA SC, BTC
	WITH WP(C)/237/2020	SYED FIDDUSAR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH	SC, ELEM. EDU SC, ELEM. EDU SC, BTC
<u>ADMISSION</u>				
36	WP(C)/5394/2017 B/O	MUKUNDA BORAH Versus THE STATE OF ASSAM and 3 ORS.	MR.B J GHOSH MR.I ALAM	SC, ELEMENTARY EDUCATION MRS A VERMA SC, FINANCE
	WITH WP(C)/5460/2017	SIDA SAIKIA Versus THE STATE OF ASSAM and 3 ORS.	MR. B J GHOSH MR. I ALAM	SC, HEALTH MRS A VERMA SC, FINANCE
	WITH WP(C)/7416/2017	KABITA SAIKIA Versus THE STATE OF ASSAM and 3 ORS.	MR.B J GHOSH MR.I ALAM MR.T SK	SC, ELEMENTARY EDUCATION GA, ASSAM
	WITH WP(C)/5088/2019	BHUPEN BURAGOHAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE DEPTT.

40	WP(C)/6375/2017 B/O	BISWAJIT DEY and 52 ORS. Versus THE STATE OF ASSAM and 24 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEMENTARY EDUCATION SC, BTADC SC, FINANCE
41	WP(C)/493/2018 B/O	ASOMI GOGOI Versus THE STATE OF ASSAM	MR N SHYAMAL MR. U K NAIR MR B KAUSHIK MS A KAPINJAL MR U K CHETRY MR. M P SARMA	SC, SEC. EDU.
42	WP(C)/7879/2019 B/O	MUNIM AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	GA, ASSAM SC, EDU
43	WP(C)/9419/2019 B/O	MESER ALI KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, HIGHER EDU MS. S SEAL MS. J CHETTRY
44	WP(C)/658/2020 B/O	NABANITA SARMAH AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D MAHANTA	SC, HIGHER EDU GA, ASSAM SC, U G C
	WITH I.A.(Civil)/1952/2020 in WP(C)/658/2020	PRINCIPAL, H.P.B. GIRLS COLLEGE Versus NABANITA SARMAH AND 5 ORS.	MRS. R DEVI	MR D MAHANTA
	WITH			
45	WP(C)/6494/2019	DEEPA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU GA, ASSAM SC, U G C
	WITH			
46	WP(C)/7959/2019	PRANAB JYOTI KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A BORUA MR D MAHANTA MR T GOGOI	SC, HIGHER EDU GA, ASSAM MR SISHIR DUTTA MR. M DAS MR. M DAS MR. S DUTTA MR S DUTTA SC, U G C MR. N K NEOG MR. N K NEOG
	WITH			
47	WP(C)/4504/2020	DR. PRANAB JYOTI KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D MAHANTA	SC, HIGHER EDU SC, WPT AND BC SC, U G C
48	WP(C)/1158/2020 B/O	MAZBUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR R K DUTTA MS. P BHUYAN MR. S DUTTA	SC, SEC. EDU.
49	WP(C)/2555/2020 B/O	SURESH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR P J DUTTA MR. H MAZUMDER	SC, HIGHER EDU MR. S MUKTAR(R 5 AND R6)
50	WP(C)/2636/2020 B/O	RAJENDRA CHAUHAN Versus THE STATE OF ASSAM AND 7 ORS	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR S A BARBHUIYA	SC, SEC. EDU. A N HUSSAIN MS F BEGUM SC, K A A C
ORDERS				
51	Cont.Cas(C)/270/2017 B/O	AMRI KARBI DEVELOPMENT SOCIETY and 2 ORS. Versus VINOD KR. PIPERSENIA ,I.A.S.,	MR.M SARANIA MS.SUSENTETLA	MR.D SAIKIA(Sr.Adv.) MR.P NAYAK
52	WP(C)/7077/2019 B/O	ASSAM UNIVERSITY SC AND ST EMPLOYEES WELFARE ASSOCIATION (AUSEWA) AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. A CHAMUAH ASSTT.S.G.I.
53	Cont.Cas(C)/31/2020 B/O	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 2 ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. K P PATHAK MS. S KONWAR

54	Cont.Cas(C)/104/2020 B/O	LAKHINATH DUTTA Versus PREETAM SAIKIA, I/C AND 3 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	MR. D SAIKIA (R3) MR. D SAIKIA (R3) MR S M T CHISTIE MS. N PHUKAN MR. K P PATHAK (R3)
55	Cont.Cas(C)/181/2020 B/O	MONIKA SAIKIA Versus PREETAM SAIKIA AND ANR.	MR. S S S RAHMAN MR. A DEKA MR. M R SODIAL	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS A DAS (R-1)

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
PHYSICAL MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/3/2020	SHEIKH ROFIKUL ISLAM Versus PURADI SONOWAL AND 5 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MS. K PHUKAN
2	Cont.Cas(C)/381/2021	EUSUF ALI SHEIKH AND 4 ORS Versus HEMEN DAS, IAS AND 4 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR K ISLAM
3	WP(C)/5293/2021	SAMIRAN DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
4	WP(C)/5298/2021	DEWAN HORMUZ ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED	GA, ASSAM
5	WP(C)/5300/2021	RINTUMONI PATIR Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MS. J GHOSH A CHAKMA	ASSTT.S.G.I.
6	WP(C)/5306/2021	JUNU DOLEY Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	ASSTT.S.G.I.
7	WP(C)/5308/2021	SANDEEP KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR. R PHUKAN MR. P TALUKDAR	ASSTT.S.G.I.
8	WP(C)/5309/2021	MAMONI DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, AG SC, PENSION
9	WP(C)/5310/2021	JONALI MALAKAR AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC, GMC
10	WP(C)/5313/2021	MANAS KUMAR SARMA Versus THE INDUSTRIAL CO-OPERATIVE BANK LTD. AND 3 ORS.	MR S CHAKRABORTY	SC, CO OP

11	WP(C)/5314/2021	BALIRAM BORO Versus THE STATE OF ASSAM AND 6 ORS	MR H BHUYAN MR K BHUYAN MR N ISLAM	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
12	WP(C)/5318/2021	BANI KANTA NATH Versus THE UNION OF INDIA AND 2 ORS	MR A HUSSAIN MR. A T SARKAR	SC, RAILWAY
13	WP(C)/5319/2021	ANIL KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, AG SC, P H E
14	WP(C)/5328/2021 B/O	PROMOD CHANDRA KAKATI AND 11 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. P K GOSWAMI MS. M DEVI MR. M DAS MR. A DAS	GA, ASSAM SC, AG SC, FINANCE SC, PWD
15	WP(C)/5331/2021	DHARANI PADUN Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, REVENUE
16	WP(C)/5334/2021	ASHUTOSH BISWAS Versus THE STATE OF ASSAM AND ORS	MRS. R BORAH	GA, ASSAM
17	WP(C)/5339/2021	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM
18	WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM
19	WP(C)/5345/2021	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
<u>ORDER (STAY VACATING)</u>				
20	I.A.(Civil)/1600/2021 FIXED in WP(C)/2940/2021 WITH WP(C)/2940/2021	GEETANJALI KALITA AND 6 ORS. Versus GUNAKANTI GOHAIN AND 26 ORS. GUNAKANTI GOHAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MR. U K NAIR MR R SINGHA MR P R SARMA MR. R C SAIKIA MR B P BORAH	MR. R C SAIKIA SC, HEALTH SC, HEALTH AND F W
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
21	I.A.(Civil)/1626/2021 B/O in Cont.Cas(C)/121/2019 WITH Cont.Cas(C)/121/2019	JYOTISH CHANDRA BARO Versus ALOK KUMAR AND ORS JYOTISH CHANDRA BARO Versus ALOK KUMAR AND ORS	MR. U K DAS MR. U K DAS	MR. D NATH MR D KALITA
<u>ADMISSION</u>				
22	WP(C)/3560/2015	MD. RASHID AHMED and 78 ORS, Versus STATE OF ASSAM and 5 ORS,	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR C BARUAH, SC, NHA GA, ASSAM MR.Y DOLOI(R-7&8) MRS.V L SINGH MR R DHAR, SC, PWD SC, PWD SC, C.G.C.
23	WP(C)/6777/2015	DILIP CH. GOGOI and and 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P K DAS	GA, ASSAM SC, HIGHER EDUCATION
24	WP(C)/1693/2016	THE MANAGEMENT OF N.F. RAILWAY Versus ASSTT. LABOUR COMMISSIONER CENTRAL and ANR.	MR.S C BISWAS MR.D K DEY	MS. A GAYAN (R-1) MR. A SAHA(R-2)
25	WITH WP(C)/2676/2016	THE MANAGEMENT OF NF RAILWAY Versus ASSISTANT LABOUR COMMISSIONER CENTRAL and ANR.	C.G.C. MR.D K DEY MRS.A DASS	MS. A GAYAN (R-1) MR. A SAHA (R-2)

26	WP(C)/3589/2017 CAVT. NO. 442/17 FIXED	DR. MRS. LUKIMA SAIKIA Versus THE STATE OF ASSAM and 6 ORS.	MS.S BHUYAN MR.R KALITA	MR.C BARUAH(SC, APSC) MR.P K GOSWAMI GA, ASSAM MR.B HUSSAIN MS.A VERMA(SC, HEALTH) MR.P D NAIR MR G ALAM MR. A CHAMUAH (R7) MR K TALUKDAR (R7) FOR CAVEATOR MS.A BARMAN
27	WP(C)/6707/2019 FIXED	RAJU BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO	MR. P HAZARIKA MR. H S BORAH SC, INDUSTRIES AND COMMERCE MS. R BASUMATARY
28	WP(C)/1511/2020 FIXED	JAHINDRA BRAHMA Versus THE STATE OF ASSAM AND 3 ORS.	GA, ASSAM MR. A K HUSSAIN MR. B HUSSAIN MR. A HOQUE	GA, ASSAM SC, AG MR. R BORPUJARI, SC, FINANCE DEPTT. (R-2) MR D GOGOI, SC, FOREST DEPTT. (R-1)
29	El.Pet./3/2021 FIXED	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
	WITH I.A.(Civil)/1272/2021 in El.Pet./3/2021	PHANI BHUSAN CHOUDHURY Versus SHANKAR PRASAD RAY	MR. P N GOSWAMI MR P P MEDHI	MR. J PATOWARY MR. N BORAH
	WITH I.A.(Civil)/1447/2021 in El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI
	WITH I.A.(Civil)/1484/2021 in El.Pet./3/2021	SHANKAR PRASAD RAY Versus PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
30	WP(C)/60/2021 FIXED	DIGANTA HAZARIKA FORCE NO. 045221476 Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
31	WP(C)/3938/2021 FIXED	IRLA NO 5960 SECOND IN COMMAND NERAJ KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI ASSTT.S.G.I.
	WITH I.A.(Civil)/1627/2021 in WP(C)/3938/2021	IRLA NO 5960 SECOND IN COMMAND NERAJ KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS.	MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI
32	WP(C)/5090/2021 FIXED	BIKASH RAJBONGSHI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, GMC
<u>ORDERS</u>				
33	I.A.(Civil)/1599/2021 in WP(C)/152/2020	PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. A CHAMUAH	SC, FINANCE

WITH
WP(C)/152/2020

SRI PANKAJ KUMAR SARMA
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. C BORUAH
MRS. K BARPUZARI
MR. R K TALUKDAR
MR. A CHAMUAH
MR. R BORO
MR A BORUAH
MR. B KONWAR
MS A DEURI
MS D DUTTA

GA, ASSAM
SC, PERSONNEL DEPT.
SC, FINANCE

HEARING

34 WP(C)/4040/2021
PART-HEARD, FIXED (MATTER
WILL BE TAKEN UP IN THE
SECOND HALF)

DR. KANDARPA DAS
Versus
THE CHANCELLOR AND 5 ORS

MR N DUTTA
MR. S DEKA
MS. J BORO
MR A ATREYA

GA, ASSAM
SC, KKHSOU
SC, G U

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/4506/2021 FIXED	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
WITH				
2	WP(C)/4430/2021	PADMARAJ RJ Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, RAILWAY
WITH				
3	WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
ORDER (IMPLEADMENT OF PARTY)				
ADMISSION				
4	WP(C)/7439/2018 CAVT. NO.0871/2018 PART-HEARD	KRISHNO KANTA BOROOAH AND 5 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B C DAS (R5, R6) DR. B AHMED MR R CHAKRAVORTY SC, CO OP MR. P K GARODIA (R7, R8) MR H BETALA (R5, R6) MR. I IMCHEN (R5, R6) MR. J. SINGH (R7, R8) FOR CAVEATOR MR. A DEKA (R7, R8)
WITH				
	I.A.(Civil)/425/2021 in WP(C)/7439/2018	BALDEV SHARMA Versus THE STATE OF ASSAM AND 16 ORS.	MR H BETALA	GA, ASSAM MR. R DUBEY
5	WP(C)/2461/2020 PART-HEARD	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR D SAIKIA, SENIOR GA, ASSAM SR GA,ASSAM

	WITH I.A.(Civil)/1324/2021 in WP(C)/2461/2020	M/S. BARUA AND COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. N DEKA MR. M GOGOI	GA, ASSAM
6	I.A.(Civil)/637/2021 PART-HEARD in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
	WITH WP(C)/6342/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1- R3) MR. WISE IMRAN (R1-R3)
7	WITH WP(C)/6343/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
	WITH I.A.(Civil)/638/2021 in WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
8	WP(C)/1379/2021 PART-HEARD	ABDUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	MR. J I BORBHUIYA (R-4) MS F BEGUM(R-4) MR. L MOHAN (R-4) MRS. K H CHOUDHURY (R- 4) MR S PAUL (R-4) SC, IWT SC, TRANSPORT
9	WP(C)/359/2016	USHA DUTTA and ANR Versus THE UNION OF INDIA and 4 ORS	MR G P BHOWMIK MR. R HAZARIKA MS. P CHETIA	MR. A K SARKAR MR. D K DEY SC, NF RLY
10	WP(C)/7211/2017 FIXED	JHANTU PAUL and 11 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICT and 6 ORS.	MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	DR. B AHMED MR. A SATTAR MR. N HAQUE MR. A K AZAD MR. P P BORTHAKUR MAYUR DAS SC, BTC
11	WP(C)/3242/2020 FIXED	PYRAMID E AND C PROJECTS PVT. LTD Versus THE ASSAM PETRO- CHEMICALS LIMITED AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI	GA, ASSAM MR. N DEKA MR. M GOGOI
	WITH I.A.(Civil)/1816/2020 in WP(C)/3242/2020	THE ASSAM PETRO- CHEMICALS LIMITED AND ANR Versus PYRAMID E AND C PROJECTS PVT. LTD AND ANR	MR. N DEKA MR. M GOGOI	MR N BARUAH
12	WP(C)/5271/2020 FIXED	DEBOBRAT BORUAH AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY	MR T KALITA (R-4) MR. I CHOUDHURY (R-4) MR. B DEKA (R-4) MR. R GOSWAMI MS. P BORTHAKUR MR. A KAKATI (R-4) MR D DEKA SC, TRANSPORT
	WITH I.A.(Civil)/972/2021 in WP(C)/5271/2020	DEBOBRAT BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MS. B CHOWDHURY	SC, TRANSPORT

13	WP(C)/5507/2020 FIXED	M/S TECHNO CANADA INC Versus OIL INDIA LIMITED AND 2 ORS	MR. A DAS	MR S N SARMA SENIOR ADVOCATE (R-1,2) MR B D DAS (R-3) MR H K SARMA (R-3) MR. M HUSSAIN (R-1,2) MR. K KALITA (R-1,2) MS. S GHOSH (R-1,2) MS. C BASUMATARY (R-1,2) B B HUSSAIN (R-3) SC, OIL
	WITH I.A.(Civil)/1058/2021 in WP(C)/5507/2020	M/S TECHNO CANADA INC. Versus OIL INDIA LIMITED AND 2 ORS.	MR. A DAS	SC, OIL
14	WP(C)/5518/2020 WITH LCR	SMEC INTERNATIONAL PTY LTD AND ANR Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
15	WP(C)/393/2021 FIXED	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 5 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/545/2021 in WP(C)/393/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS	SC, C.G.C.
16	WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/538/2021 in WP(C)/412/2021	M/S J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
17	WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM), Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR R SARKAR	MR. D BARUAH (R-1 to 6) MS. N UPADHYAY (R-1 to 6) MR. A I Ali (R-1 to 6) ASSTT.S.G.I.
	WITH I.A.(Civil)/537/2021 in WP(C)/481/2021	M/S J. A. BROTHERS (A PROPRIETORSHIP FIRM) Versus ENGINEERING PROJECTS (INDIA) LTD. AND 6 ORS.	MR A DASGUPTA MS B DAS MR. B DAS	MR D BARUAH MR. S K MEDHI
18	WP(C)/1300/2021 FIXED	M/S SPECTRUM INFRA VENTURES PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	SR. GA, ASSAM
19	WP(C)/1409/2021 FIXED	ARCHITA DAS DEY @ ARCHITA DAS @ ARCHITA DAS MAHANTA Versus THE UNION OF INDIA AND 2 ORS	MR. D DOLEY MS S P CHETRY	ASSTT.S.G.I. SC, CBSE
20	WP(C)/2783/2021	SABAH AL ZARID Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS B BORA MS M DAS	GA, ASSAM
21	WP(C)/2977/2021	TOWAJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. DITUL DAS MR. R RAHMAN SC, REVENUE

22	WP(C)/3025/2021 FIXED	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. N SHYAMAL MR. A BORO	MR. K N CHOUDHURY (R-5) MR. J PATOWARY (R-5) MR. D J DAS (R-5) SC. WATER RESOURCE DEPTT.
23	WP(C)/3899/2021	M/S LUIT ASSOCIATE Versus THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MS N ISLAM	SC, WATER RESOURCE
24	WP(C)/3903/2021	M/S LUIT ASSOCIATES Versus THE STATE OF ASSAM AND 2 ORS.	MS. T SOM MS N ISLAM	SC, WATER RESOURCE
25	WP(C)/4683/2021 CAVT. NO.05852/021, FIXED	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA	MR. S DUTTA SC, NHM SC, HEALTH
	WITH			
26	WP(C)/4543/2021	COMMUNITY ACTION THROUGH MOTIVATION PROGRAME (CAMP) Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A VERMA MR. K P PATHAK	SC, NHM MR. S DUTTA (r-3) SC, HEALTH
		ORDERS		
27	WP(C)/7331/2019	AGARWAL STORE AND ANR. Versus THE GUWAHATI METROPOLITAN DRINKING WATER AND SEWERAGE BOARD (JAL BOARD) AND 2 ORS.	MR S KHOUND	
28	Review.Pet./99/2020	NASIMA SULTANA AND 5 ORS. Versus MD. MAKBUL HUSSAIN AND 4 ORS.	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	MR. J LASKAR MR F Z MAZUMDER
	WITH I.A.(Civil)/1822/2020 in Review.Pet./99/2020	NASIMA SULTANA Versus MD. MAKBUL HUSSAIN AND 4 ORS.	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	MR. J LASKAR MR F Z MAZUMDER
29	WP(C)/3617/2020 FIXED	GANESH SHILL AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	GA, ASSAM MR. P N GOSWAMI (SC, FOREST DEPT.)
30	Cont.Cas(C)/137/2021 B/O	MAHENDRA DAS Versus RAMAKANTA DEORI AND 2 ORS	MR M H AHMED MD. A HAI	
31	WP(C)/254/2021 CAVT. NO.00532/021, FIXED	M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. Versus BRAHMAPUTRA CRACKER AND POLYMER LTD. AND 5 ORS.	MR. M K CHOUDHURY MR S KHOUND MR. M SARMA MS. N BORAH	MR D K BHATTACHARYYA MR. N DEKA FOR CAVEATOR
	WITH I.A.(Civil)/1554/2021 in WP(C)/254/2021	M/S UPCEM ENGINEERING AND CONSULTANCY PVT. LTD. Versus THE MANAGING DIRECTOR, RATNESWAR KUMAR AND 43 ORS.	MR S KHOUND	MR. M GOGOI
32	Cont.Cas(C)/300/2021 FIXED	R. S. RAMESH Versus	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	
33	I.A.(Civil)/546/2021 in WP(C)/1948/2020	M/S. TEESTA DISTRIBUTORS Versus THE STATE OF MIZORAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, MIZORAM
	WITH WP(C)/1948/2020	M/S. TEESTA DISTRIBUTORS Versus THE STATE OF MIZORAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR S S DEY MR. D J KAPIL GA, MIZORAM
34	I.A.(Civil)/913/2021 FIXED in WP(C)/983/2021	MAHESH KUMAR CHANANI Versus ABDUL AZIZ MIAH AND 10 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE

	WITH WP(C)/983/2021	ABDUL AZIZ MIAH AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
35	WITH WP(C)/317/2021	CHAMEN ALI AND 4 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM MR. A DEKA (R NO.8) SC, PWD (BULDING) SC, REVENUE
	WITH I.A.(Civil)/1048/2021 in WP(C)/317/2021	MAHESH KUMAR CHANANI Versus CHAMEN ALI AND 11 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD (BULDING) SC, REVENUE
36	WITH WP(C)/1018/2021	ABUL KALAM AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
37	WITH WP(C)/2411/2021	SUKCHAN ALI AND 15 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
38	WITH WP(C)/2414/2021	AMIR ALI AND 7 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
39	I.A.(Civil)/1370/2021 in WP(C)/3404/2021	DEB AND HIMSONS PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
	WITH WP(C)/3404/2021	DEB AND HIMSONS PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
40	I.A.(Civil)/1394/2021 WP(C)/2680/2021 (Disposed) in Review.Pet./7054/2021	BIDUR CHANDRA RAY Versus JITESH CHANDRA BHAKAT AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
	WITH Review.Pet./7054/2021 (Filing Number)	BIDUR CHANDRA RAY Versus JITESH CHANDRA BHAKAT AND 4 ORS. B	MS. P SAHARIA	
41	I.A.(Civil)/1405/2021 in WP(C)/8631/2018	PDP STEELS LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH WP(C)/8631/2018	PDP STEELS LTD. Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. S C KEYAL SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
42	I.A.(Civil)/1483/2021 WP(C)/5219/2020 (Disposed) in WP(C)/5219/2020	BIMAL CHETRI Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY	SC, PNRD
43	I.A.(Civil)/1525/2021 in WP(C)/2321/2014	PURBATTAR UDYOG HANDICRAFT CO- OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D P BORAH MR. K MOHAMMED	GA, ASSAM SC, G M D A SC, REVENUE

	WITH WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM P HAZARIKA MR. D P BORAH MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. K MOHAMMED M CHOUDHURY	M HAZARIKA GA, ASSAM MR.D SAIKIA SR. ADDL A.G. ASSAM SC, G M D A
44	WP(C)/4324/2021 FIXED	M/S SONTOSH SAHEWALA Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM SR. SC, APGCL
		HEARING		
45	WP(C)/2456/2014 B/O	JITENDRANATH BORAH and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D BARUAH MS.P HANDIQUE	GA, ASSAM MR.R SARMA MS.R KALITA MR B KAUSHIK (R4) MS.S DAS MR. S HAZARIKA (R4)
	WITH MC/1331/2015 in WP(C)/2456/2014	SMTI RANU BORAH Versus JITENDRANATH BORAH and 5 ORS.	MR.R SARMA MS.R KALITA MS.S DAS	GA, ASSAM MR.D BARUAH MS.P HANDIQUE
		STAY MATTERS		
46	WP(C)/685/2019 FIXED	SEEMA RANI MOLLIK Versus BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	MR. S BORTHAKUR (R1-R4) MR. S S ROY (R1-R4)
47	WP(C)/7705/2019 CAVT. NO.1098/2019 WP(C)/7503/2013 (Disposed), FIXED	MOTIUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. P N GOSWAMI MR H I CHOUDHURY MR. N J KHATANIAR MR. A K AZAD MR. A S TAPADER	MR. K N CHOUDHURY SC, PNRD GA, ASSAM MR H R CHOUDHURY MR H R CHOUDHURY MR. D J DAS MR. N N DUTTA (AMICUS CURIE) FOR CAVEATOR
	WITH I.A.(Civil)/1936/2020 in WP(C)/7705/2019	MUHIBUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	SC, PNRD GA, ASSAM MR. P N GOSWAMI
48	WITH WP(C)/7729/2018	BAHAR UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D K BAGCHI	GA, ASSAM
49	WITH WP(C)/7789/2018	JAHANARA BEGOM Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A K TALUKDAR MR. S ISLAM MR. A B T HAQUE	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R-1) MR R DHAR (GA, ASSAM, R-3) MR. N BORAH (SC, ASSAM STATE ELECTION COMMISSION, R-2)
50	WITH Cont.Cas(C)/639/2019	MOTIUR RAHMAN Versus ANBHAMATUN M.P.	MR. P N GOSWAMI MR H I CHOUDHURY MR. N J KHATANIAR	MRS. D DAS BARMAN MS. P CHUTIA

51	WITH WP(C)/7503/2019	MOTIUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR H I CHOUDHURY MR. P N GOSWAMI MR. N J KHATANIAR MR. A S TAPADER	SC, PNRD GA, ASSAM MR H R CHOUDHURY MR. N DUTTA (AMICUS CURIE)
52	WITH WP(C)/26/2020	NARGIS JAHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR H I CHOUDHURY MR. I KALITA MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER	SC, PNRD GA, ASSAM MR. A M S MAZUMDER MR. A M S MAZUMDER
	WITH I.A.(Civil)/135/2020 in WP(C)/26/2020	ISMATARA BEGUM LASKAR Versus NARGIS JAHAN AND 5 ORS	MR. A R TALUKDAR MR A T M HUSSAIN	GA, ASSAM MR. P N GOSWAMI
53	WITH WP(C)/1147/2020	MINUWARA KHATUN Versus THE STATE OF ASSAM AND 9 ORS	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	SC, PNRD GA, ASSAM
54	WITH WP(C)/2297/2020	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 7 ORS.	MR D C NATH MS. P BORAH MR. S BARTHAKUR	SC, PNRD GA, ASSAM MR. H ALI (R-7 & 8)
55	WITH WP(C)/2687/2020	RABIA NURJAHAN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR K P PATHAK MR H I CHOUDHURY	SC, PNRD
56	WITH WP(C)/2691/2020	SARASWATI RABIDAS Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY MR. K P PATHAK	MR H R A CHOUDHURY SC, PNRD GA, ASSAM MR F U BARBHUIYA MS S DAS
57	I.A.(Civil)/1340/2021 FIXED in WP(C)/624/2021 WITH WP(C)/624/2021	M/S NAHAR AND SONS SERVICE STATION Versus UNION OF INDIA AND 6 ORS. M/S NAHAR AND SONS SERVICE STATION Versus UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM MR. P P DUTTA ASSTT.S.G.I. MR. T J MAHANTA (R-6) GA, ASSAM MR. P P DUTTA MR H GUPTA MR. A BORUA (R-6) MR T GOGOI (R-6) MS P SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	AB/2993/2021 FIXED	HAZRAT ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
2	AB/3174/2021 B/O	PRANJIT CHOUDHURY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N K PHUKAN	PP, ASSAM
3	AB/3175/2021	AZIBOR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR M CHOUDHURY MR M MONDAL	PP, ASSAM
4	AB/3176/2021	KESHAB CHANDRA SAHU Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
5	AB/3179/2021	JAAN ALI @ JOON ALI AND 4 ORS Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
6	AB/3182/2021	SHOHIDUR RAHMAN SK Versus THE STATE OF ASSAM	MR. A M BORA MR R ISLAM MS M DEKA	PP, ASSAM
7	AB/3185/2021	KAMARUZZAMAN SK Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
8	AB/3188/2021	ANUWAR HUSSAIN Versus THE STATE OF ASSAM	MR U S BORGHAIN MR. D J NATH	PP, ASSAM
9	AB/3189/2021	ABDUL AJID SHEIKH (MONDAL) AND 2 ORS Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
10	AB/3190/2021	SANJIB KURMI AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
11	AB/3191/2021	JITEN TIMUNG AND 6 ORS Versus THE STATE OF ASSAM	MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM

BAIL HEARING (BA)

12	Bail Appln./2137/2021 FIXED	DR. JIAUR RAHMAN Versus THE STATE OF ASSAM	MR S AHMED MR. T DEURI MS T WAPANGLA	MR. M A ISLAM MR J I MONDAL PP, ASSAM
13	Bail Appln./2172/2021 FIXED	ABDUL GOFUR AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
14	WITH Bail Appln./2468/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. T K MISRA MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	Bail Appln./2178/2021 FIXED	RAFIKUL ALI AND ANR. Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
16	Bail Appln./2200/2021 FIXED	AZAHAR ALI @ AZAHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR G P CHETIA	PP, ASSAM
17	Bail Appln./2236/2021 FIXED	NIJAM ALI AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
18	WITH Bail Appln./2471/2021	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. T K MISRA MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	Bail Appln./2259/2021 FIXED	RINKU KAIBARTA AND 2 ORS Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
20	Bail Appln./2337/2021 FIXED	ABDUL HUSSAIN Versus THE STATE OF ASSAM	MR. D GOGOI MR. D CHUTIA	PP, ASSAM
21	Bail Appln./2343/2021 FIXED	AZMAL HAQUE Versus THE STATE OF ASSAM	MR P DAS A DAS MR P PRAWAR	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/152/2021 FIXED	SOHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MD R ISLAM MR. M R BARBHUIYA	PP, ASSAM
23	AB/866/2021 FIXED	MANUJ ALI Versus THE STATE OF ASSAM	MR. M A CHOUDHURY MS. P GHOSH	PP, ASSAM
24	AB/1034/2021 FIXED	MD SAIF UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
25	AB/1902/2021 FIXED	SANU MIA @ SAJID ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MR. R D PURAKAISTHA	PP, ASSAM
26	AB/2028/2021 FIXED	MAHMUDA BEGUM @ MAMUDA BEGUM AND 3 ORS Versus THE STATE OF ASSAM	S I AKAND MR. M A MONDAL	PP, ASSAM
27	AB/2292/2021 FIXED	SOFIAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
28	AB/2371/2021 FIXED	SHAHANUR ISLAM AND 4 ORS Versus THE STATE OF ASSAM	M ALAMGEER MR. A ALAM MR. M ALAM	PP, ASSAM
29	AB/2386/2021 FIXED	LALRAMNGAII Versus THE STATE OF ASSAM	MR. P SUNDI MR J BORAH MR. K KAKOTI MS B LASKAR	PP, ASSAM

30	AB/2441/2021 FIXED	ASAD UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
31	AB/2640/2021 FIXED	SANTA GOGOI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
32	AB/2705/2021 FIXED	ABIR ALI Versus THE STATE OF ASSAM	MS. P ADHIKARI MR H I CHOUDHURY G UDDIN	PP, ASSAM
33	AB/2750/2021 FIXED	AZGAR ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
34	AB/2754/2021 FIXED	ZAHIDUL KHAN Versus THE STATE OF ASSAM	MR. K MUNIR MR. P K MUNIR MS. Z A ASADIA	PP, ASSAM
35	AB/2755/2021 WITH LCR, FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. M ALOM MR. N MAHAJAN	PP, ASSAM
36	AB/2756/2021 FIXED	BIKASH DEBNATH AND 3 ORS. Versus THE STATE OF ASSAM	MR. P K TIWARI MR. A R GOGOI MR. D GOGOI	PP, ASSAM
37	AB/2760/2021 FIXED	SUSHIL MANDAL Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
38	AB/2763/2021 FIXED	FARMAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS. S ISLAM	PP, ASSAM
39	AB/2775/2021 FIXED	NABAJYOTI KALITA @ NABA Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
40	AB/2794/2021 FIXED	SAIDUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
41	AB/2800/2021 FIXED	SABIR HUSSAIN BARBHUIYA @ SABIR HUSSAIN BARBHUIYA AND 9 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY MR. J M SULAIMAN	PP, ASSAM
42	AB/2846/2021 FIXED	FOKRUL ALOM BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
WITH				
43	Bail Appln./2312/2021	ABDUL AHAD BARBHUIYA @ AHAD BARBHUIYA Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM

ORDERS

44	CrI.A./188/2020 WITH LCR 9 FILES, FIXED	SRI NIPON ROY @ NIPAN ROY Versus THE STATE OF ASSAM AND ANR	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
WITH				
	I.A.(CrI.)/470/2020 in CrI.A./188/2020	SRI NIPON ROY @ NIPAN ROY Versus THE STATE OF ASSAM AND ANR	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS]

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021 TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2681/2021	MD. AKHTARUL ISLAM Versus THE STATE OF ASSAM	MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
MOTION				
2	AB/3048/2021 FIXED	KHALEK ALI @ ABDUL KHALEK AND 3 ORS Versus THE STATE OF ASSAM	MR. B C DAS MR J H SAIKIA	PP, ASSAM
3	AB/3153/2021	JITU SAIKIA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
4	AB/3155/2021	BHASKAR CHETRI Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
5	AB/3157/2021	MD. ANTAB ALI Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
6	AB/3158/2021	SAHINUR MONDAL @ MD. SAHINUR MONDAL Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
7	AB/3169/2021	PRANAB DAS Versus THE STATE OF ASSAM	MR D R GOGOI MD A A HUSSAIN MR. P J MEDHI	PP, ASSAM
8	AB/3186/2021	AKAN KUMAR Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
9	I.A.(CrI.)/401/2021 in Bail Appln./2415/2021	MD SAMSUL ALI Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM

	WITH Bail Appln./2415/2021	MD SAMSUL ALI Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
				<u>ADMISSION</u>
10	CrI.A./139/2021 WITH OFFICE NOTE, LCR 3 FILES	AZINUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
	WITH I.A.(CrI.)/330/2021 in CrI.A./139/2021	AZINUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MS N DEKARAJA	PP, ASSAM
				<u>BAIL HEARING (BA)</u>
11	Bail Appln./1772/2021 FIXED, WITH SCANNED COPY OF CASE RECORD AND CASE DIARY	MD. ABDUL ALI @ BADSA Versus THE STATE OF ASSAM AND ANR	MR. B HALDAR MR B DEORI	PP, ASSAM
12	Bail Appln./1858/2021 FIXED	IMRAN ALI @ LADEN Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
13	Bail Appln./2032/2021 FIXED	TAHERUDDIN MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR M BASUMATARI MS M DAS MS S KAKATI	PP, ASSAM
14	Bail Appln./2069/2021 FIXED, WITH SCANNED COPY OF CASE DIARY	RIMAN SHARMA Versus THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
15	WITH Bail Appln./2460/2021	CHANCHAL NAG @ TINKU Versus THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
16	Bail Appln./2124/2021 FIXED	REENA TAYUNG @ RINA TAYANG Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
17	Bail Appln./2215/2021 FIXED, SCANNED COPY OF CASE DIARY	SAJAHAN ALI Versus THE STATE OF ASSAM	MR M AHMED MR. N J DUTTA MR R A AHMED MR Z RAHMAN	PP, ASSAM
18	Bail Appln./2292/2021 FIXED	AJJUR RAHMAN Versus THE STATE OF ASSAM	L R MAJUMDAR MR. A Z AHMED	PP, ASSAM
19	Bail Appln./2324/2021 FIXED	SURAJ BORO @ SARUJ BORO Versus THE STATE OF ASSAM	MR. P P BARUAH MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
20	Bail Appln./2359/2021 FIXED	ABDUL HASIM AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
21	Bail Appln./2364/2021 FIXED	ABDUL ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS. S ISLAM	PP, ASSAM
22	Bail Appln./2373/2021 FIXED	MONI KR. DEORI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
23	Bail Appln./2398/2021 WITH CASE DIARY, FIXED	MALA BARUAH AND 2 ORS Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
24	Bail Appln./2401/2021 FIXED, SCANNED COPY OF CASE DIARY	AJIT DAS Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
25	Bail Appln./2429/2021 FIXED	ANWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
26	Bail Appln./2436/2021 FIXED	MD. AZAD ALI Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM

27	Bail Appln./2458/2021 FIXED	DHRUBA HALOI Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
28	Bail Appln./2463/2021 FIXED	ABDUL BAREK Versus THE UNION OF INDIA	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	MR. S C KEYAL SC, DRI
29	Bail Appln./2583/2021 FIXED	ABU BAKKAR SIDDIQUE @ AVGA KHAN AVILEKH Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM

BAIL HEARING

30	AB/897/2021 FIXED	JAIDUL HAQUE Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A HOQUE	PP, ASSAM
31	AB/1251/2021 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
32	AB/2211/2021 FIXED	MD FARUK ALAM Versus THE STATE OF ASSAM	MR H DAS	PP, ASSAM
33	AB/2347/2021 FIXED	MD. ABDUS SUBUR AHMED Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
34	AB/2730/2021 FIXED	HARDAUL SINGH Versus THE STATE OF ASSAM	MR K HUSSAIN MS M SHARMA	PP, ASSAM SC, NCB
35	AB/2744/2021 FIXED	ZIAUR RAHMAN @ ZIADUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR M SHELM	PP, ASSAM
36	AB/2745/2021 FIXED	TIKEN DAS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
37	AB/2752/2021 FIXED	SIDDIQUE ALI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
38	AB/2936/2021 FIXED	RAJIB BORAH AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MS N BORAH MR. R RAHMAN	PP, ASSAM
39	AB/2956/2021 FIXED	MD. ABUL KASHEM AND 6 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED MR. R A CHOUDHURY	PP, ASSAM

ORDERS

40	CrI.A./367/2019 WITH LCR 3 FILES,	SAILEN DEKA Versus THE STATE OF ASSAM AND ANR	MR S DEKA MR. Z RAHMAN	MS. D SAIKIA,AMICUS CURIAE(R-2) PP, ASSAM
41	CrI.Rev.P./164/2021 WITH LCR 2 FILES	SRI SHIB NARAYAN BHAR Versus SMTI LAKSHMI BHAR	MR. B M CHOUDHURY MR. U CHOUDHURY	
42	I.A.(CrI.)/270/2021 WITH LCR 2 FILES B/O in CrI.A./81/2021 WITH CrI.A./81/2021	BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	MR. A T SARKAR (R-2) PP, ASSAM
		BISHUDIM KISKU Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM
43	CrI.Pet./376/2021 WITH LCR 1 FILE	SIBANI CHANDA Versus DIPTADEEP CHAKRABORTY	MR. P K DEKA MRS. S ROY MS P SHILL	

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021 TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3543/2016	SANJIT KALITA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. APDCL and 3 ORS	MR.M KALITA MR.J HATIMURIA	SC, APDCL
2	WP(C)/4245/2016 FIXED	RUPJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MS.A BHATTACHARJEE MR.U DAS MR.A BARUAH MR.P BHATTACHARJEE	GA, ASSAM MR. B GOSWAMI (ADDL. ADVOCATE GEN.) MS.M BORDOLOI(SC, ASSAM URBAN WATER & SUPPLY & SEWERAGE BOARD) MR.G PEGU MR.B J TALUKDAR(R - 1 to 5)
3	WP(C)/6641/2016 B/O	DHRUBAJYOTI HAZARIKA and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MS.S BHUYAN MR.R KALITA MR.R SALOI	MS.M BORAH SC, P and R D
4	WITH WP(C)/101/2017	RAJIB HAZARIKA Versus THE STATE OF ASSAM and 2 ORS.	MS.S BHUYAN MR.R KALITA MR.R SALOI	SC, P & R D
5	WP(C)/1299/2017	DR. MANSUR RAHMAN SIKDAR Versus THE UNION OF INDIA and 5 ORS.	MR A KALITA MRJ PAYENG MR.J M RABHA MR.T DOLEY	C.G.C. MS.B SARMA ASSTT.S.G.I.
6	WP(C)/5395/2017	YEASMINARA BEGUM Versus THE STATE OF ASSAM and 6 ORS.	MR.A Y CHOUDHURY MR.T A CHOUDHURY	GA, ASSAM MR R DHAR(R-7) MRS. R RONGMEI(R-7) MR. R DHAR(R-7)
7	WP(C)/5539/2017 FIXED	ABSI PUSPA BORAH and 2 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MR. P K BARMAN MR. D P BORAH MR. L GOGOI	GA, ASSAM

8	WP(C)/6773/2017	LAVITA GAYAN Versus THE STATE OF ASSAM and 4 ORS.	MR.N HAQUE MR. N ALAM MR.S U AHMED MRA HAWARI	GA, ASSAM
9	WP(C)/4135/2018 FIXED	SAURABH SHARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR M K ROY	GA, ASSAM
	WITH			
10	WP(C)/2594/2017	ASSAM GEOLOGY and MINING SERVICE ASSOCIATION Versus THE STATE OF ASSAM and 5 ORS.	MR. B D DAS MR. H K SARMA MS. R DEKA MS. J RONGPIPI	GA, ASSAM MR. A SARMA(R-5) MR. R DHAR (ADDL. SR. GA, ASSAM (R-1 to 4)) MR. M K ROY (R-5 and R-6)
11	WP(C)/6421/2018	BHASKAR JYOTI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR B ISLAM MR. S HUSSAIN MR. A A MONDAL MR M HOQUE	GA, ASSAM SC, BTC
12	WP(C)/32/2019	MRIDUL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
13	WP(C)/7898/2019	WAHIDA ARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MR. F KHAN MS. D BARUAH MS. BISMITA BARMAN	MS. M D BORAH (GA, ASSAM)(R-1 to R-3) SC, PWD
14	WP(C)/470/2020 FIXED	MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH			
15	WP(C)/577/2020	DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS.	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, NRC MS G HAZARIKA (R-2)
	WITH I.A.(Civil)/611/2020 in WP(C)/577/2020			
	WITH			
16	WP(C)/2831/2021	DIKANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC
	WITH			
17	WP(C)/3038/2020 FIXED	BIPLAB KUMAR MEDHI AND 251 ORS Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I.
17	WP(C)/3038/2020 FIXED	DHANAMANJURI MEDHI TALUKDAR @ DHAN MANJURI MEDHI TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. C DAS MS P CHAKRABORTY	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
	WITH			
18	WP(C)/4506/2018	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DUTTA MR. A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	GA, ASSAM MR. R BARUAH, S.C., A.G. (A AND E), ASSAM MR. A ROY (R-2 TO 6)
	WITH			
19	WP(C)/4925/2018	NIRANJAN MALAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR A M MAZUMDAR SC, AG MR. R A CHOUDHURY MR. R A CHOUDHURY MR A CHOUDHURY MR. T A CHOUDHURY	DR. B AHMED GA, ASSAM MR. R K TALUKDAR (R-5) MR R BARUAH (S.C. A.G) SC, FINANCE
	WITH			
20	WP(C)/4996/2018	PURNA KANTA DUTTA AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) SC, AG MR. A ROY MR R BARUAH SC, FINANCE

21	WITH WP(C)/5123/2018	GUBIN HANDIQUE AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
22	WITH WP(C)/5997/2018	PRADEEP KUMAR KAUNDA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. A U CHOUDHURY MR. R A CHOUDHURY MR. A M MAZUMDER MR. T A CHOUDHURY	GA, ASSAM MR. M. NATH (SC, P & R.D.) SC, A.G. MR G. BAISYA (S.C. A.G. (A&E)) SC, FINANCE
23	WITH WP(C)/7197/2018	UTTAM MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR A M MAZUMDAR MR. A CHOUDHURY MR. R A CHOUDHURY MS L BORDOLOI MR. T A CHOUDHURY	MR. M NATH (SC, P&RD DEPT., R-1,2,7) MR G BAISHYA(SC, AG, R-5) MR. S S ROY (GA, ASSAM, R-4,6) MR P NAYAK (SC, FINANCE, R-3) MR. R. BARUAH (SC, A.G.)
24	WP(C)/3296/2020 B/O	BIDIT KUMAR CHUTIA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	GA, ASSAM SC. REVENUE
25	WP(C)/4004/2020 FIXED	DILIP KUMAR PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE
26	WP(C)/4707/2020 B/O	NABA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR	GA, ASSAM SC, IRRIGATION
27	WP(C)/4920/2020 FIXED	MOHENDRA REGON AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. D SONOWAL	GA, ASSAM SC, WPT AND BC SC, FINANCE
28	WP(C)/5122/2020 B/O	NITYANANDA RABHA Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI J RABHA	MR. N. GOSWAMI (RESP. NO. 5) SC, IRRIGATION
29	WP(C)/5345/2020	JILIMAI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. P K MUNIR MR. J PAWE	SC, ELEM. EDU SC, AG
30	WP(C)/5447/2020 FIXED	ANUP PATGIRI Versus THE DEPUTY SECRETARY, BRAHMAPUTRA BOARD AND 4 ORS	MR. N K KALITA	MR. S C KEYAL(SC,B BOARD) MRS S BARUAH
31	WP(C)/526/2021	DHARMA KANTA PATOWARY Versus THE STATE OF ASSAM AND 3 ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	SC, PNRD GA, ASSAM
ORDERS				
32	WP(C)/2741/2010	MRS. TRIBENI BORAH Versus THE STATE OF ASSAM AND ORS	MR.A K PURKAYASTHA MS.P DEY MRB J DAS	GA, ASSAM
33	WP(C)/1862/2014	PRAFULLA CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR.P K DAS MR.D K SAIKIA MS.B DAS MR.K BORAH	MR.C BARUAH GA, ASSAM SC, AG
34	WP(C)/2078/2014	ANIMA BORO and 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	SC, BTC SC, SOCIAL WELFARE
35	WP(C)/5157/2014	SMTI PUSPANJALI DOLEY and 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.S BORA MR.M SAIKIA MR.D BANIA MR.S M T CHISTIE MR.N CHUTIA	GA, ASSAM SC, SOCIAL WELFARE

36	Cont.Cas(C)/298/2019	KHADI BOARD KARMI SANGHA AND ANR. Versus SRI ALOK KUMAR AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MR. D SAIKIA MR J K PARAJULI MR. S K CHAKRABORTY MR. B GOGOI MR. D NATH MR. P K MUNIR MR. P K MUNIR MR. P K MUNIR MR P NAYAK MR D KALITA
37	Cont.Cas(C)/256/2020	SANJAY BODO Versus JAYANTA KUMAR GOSWAMI AND ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	MR J K PARAJULI MR. S K CHAKRABORTY MR. P K MUNIR MR. P K MUNIR
38	WP(C)/3728/2020	NO. 074610482 CONST./GD MRIDUL CHANDRA MALAKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. R K TALUKDAR MR. D BORAH	MS. B SARMA ASSTT.S.G.I.
39	WP(C)/5193/2020 B/O	HAVILDAR BOLIN NEOG AND 21 ORS Versus THE STATE OF ASSAM AND 40 ORS	MR M CHOUDHURY MR. D CHOUDHURY MR S DIFUSA MR N RAY	GA, ASSAM MR. S P CHOUDHURY (Resp. Nos 5,6,7,8-15,1- -27,29-39,41) MR. S P CHOUDHURY (Resp. Nos 5,6,7,8-15,1- -27,29-39,41) MS. B DEVI (Resp. Nos 5,6,7,8-15,17-27,29-39,41) MR K BISWAKARMA (Resp. Nos 5,6,7,8-15,17-27,- 9-39,41)
40	WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, GHC
	WITH I.A.(Civil)/1618/2021 in WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC
		HEARING		
41	WP(C)/2275/2014 FIXED	BUHUM KR. BRAHMA and 39 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
42	WP(C)/4756/2016 FIXED	AKTARA BANU Versus THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIASr.Adv.R-2 GA, ASSAM MR.S BORA(R-2)
43	WITH WP(C)/2163/2009	BINOD CH. KALITA AND ORS. Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY	MR.S S SHARMA GA, ASSAM MS.L SHARMA MR.M DUTTA(R-2 & 3) MRA SHARMA MR.M ISLAM(R-2 & 3) MS.R CHAKRABORTTY MR.B CHETRI SR GA,ASSAM
44	WITH WP(C)/4702/2014	SMTI MORJINA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR.R HUSSAIN MR.U K NAIR MR. M K BORAH MS.P BORA	MR.S S SHARMA(R-5&6) GA, ASSAM MS.L SHARMAR-5and6 MR.M DUTTA(R-5 & 6) MR.B J MUKHERJEE(R-5&6) MR.M ISLAM(R-5 & 6) MR.A SHARAN(R-5&6) SC, FINANCE

	WITH I.A.(Civil)/465/2016 in WP(C)/4702/2014	THE EXECUTIVE OFFICER Versus MORJINA BEGUM AND 5 ORS	MR.S S SHARMA MS.L SHARMA MR.M DUTTA MR.B J MUKHERJEE MR.M ISLAM MR.A SHARAN	GA, ASSAM MR.R HUSSAIN MR.U K NAIR MRS M K BORAH MRS.P BORA SC, FINANCE
45	WITH WP(C)/5761/2015	MANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR.S CHAMARIA MR.M PHUKAN MR.D SHARMA	GA, ASSAM MR.M DUTTA(R-3 & 4) MR.M ISLAM(R-3 & 4)
	WITH I.A.(Civil)/234/2016 in WP(C)/5761/2015	THE EXECUTIVE OFFICER, Versus MANJU BEGUM and 3 ORS.	MR.M DUTTA MR.M ISLAM	GA, ASSAM MR.S CHAMARIA MR.M PHUKAN MR.D SHARMA
46	WITH WP(C)/6425/2015	JAGADISH CH. ROY and 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII	GA, ASSAMR1,2-7 MR.M DUTTA(R-5 & 6) MR.M ISLAM(R-5 & 6) SC, FINANCE(R3)
47	WITH WP(C)/1942/2017	ELIZA BEGUM Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR U SARMA MR.M P SARMA MS.P BORGHAIN	MR.D SAIKIA R-2 GA, ASSAM MR.S BORA(R-2)
48	WP(C)/916/2019 WITH LCR, B/O	DEBEN CHANDRA MEDHI Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA SC, AEGCL
49	WP(C)/3757/2020 B/O	BIJAYLAKHMI LASKAR DUTTA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS	SC, APDCL
<u>STAY MATTERS</u>				
50	WP(C)/4726/2020 FIXED	BHADRESWARI PATHARI Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS MS S SAIKIA MR. P SAIKIA	GA, ASSAM SC, REVENUE
51	I.A.(Civil)/1138/2021 FIXED in WP(C)/4782/2020	SUBRATA DEB Versus THE UNION OF INDIA AND 9 ORS.	MR A TEWARI	MR. B CHAKRAVARTY (C.G.C.) ADDL. SOLICITOR GENERAL
	WITH WP(C)/4782/2020	SUBRATA DEB Versus THE UNION OF INDIA AND 9 ORS.	MR. K N CHOUDHURY MS. P ADHIKARI MR A TEWARI MS NILAKSHI SARMA	MR. B CHAKRAVARTY (C.G.C.) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/55/2021	DHIREN @ DHIRENDRA NARAYAN DAS Versus SMT. ARCHANA DAS	MR. A K RAY MR. I GOGOI MISS T DAS	
2	CRP/56/2021	MANOJ KUMAR SINGH Versus SMT. ILA KUMARI SINGH	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
3	CRP/57/2021	MAHAVIR PRASAD JAIN Versus UMA SHANKAR SINGH AND 2 ORS.	MR. S D PURKAYASTHA	
4	CRP(IO)/98/2021	SOLEMAN HUSSAIN AND ANR Versus BANI CHOUDHURY AND 3 ORS	MR F Z MAZUMDER	
ADMISSION				
5	MACApp./404/2018 WITH LCR, FIXED	AIMONA KHATUN @ AIMELA KHATUN Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. S AHMED MR. F R CHOUDHURY MR. Y ALI	MR. R C PAUL (R1) MR J ISLAM (R3) MR. T MOHAMMAD (R3) MS L DAS (R1)
6	CRP/167/2019	BHABANI CHARAN SARMA Versus NALINI PASAD SARMA @ NAPU SARMA AND 8 ORS.	MR. S P ROY MR. N N JHA MR. A C RAY MR. M UDDIN	MR. P CHOUDHURY MR. B D DEKA MR. M DAS N CHAUDHURY
	WITH I.A.(Civil)/4108/2019 in CRP/167/2019	BHABANI CHARAN SARMA Versus NALINI PASAD SARMA @ NAPU SARMA AND 8 ORS.	MR. S P ROY MR. N N JHA MR. A C RAY MR. M UDDIN	
7	CRP/169/2019	NATIONAL TEXTILE CORPORATION (WBAHO) LIMITED Versus SRI BIMAL KUMAR SHARMA AND ANR.	MR. M TALUKDAR MS. M TALUKDAR	MR. N ALAM (R1) MS. P CHOUDHURY (R1)
8	CRP(IO)/258/2019	BIDYA BASUMATARI @ BIDYARAM BORO AND 11 ORS. Versus KULANG KHATNAIR AND 3 ORS.	MR. A K PURKAYASTHA MR. S K DAS	

9	MACApp./300/2020	THE NATIONAL INSURANCE COMPANY LTD. Versus SMT. HANA ORANG AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/2285/2020 in MACApp./300/2020	THE NATIONAL INSURANCE COMPANY LTD. Versus SMTI. HANA ORANG AND 3 ORS.	MR. A DUTTA MRS. P M DUTTA	
10	MACApp./17/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SAYED ALI AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. B J TALUKDAR MR. B J TALUKDAR MR D. CHAKRABORTY (R3)
	WITH I.A.(Civil)/205/2021 in MACApp./17/2021	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SAYED ALI AND 2 ORS	MR. A DUTTA MRS. P M DUTTA	
11	MACApp./106/2021	SHAHA ZOTDAR AND ANR. Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	
12	MACApp./192/2021	ABUL HASHEM AND ANR Versus THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.	MR. M KHAN KAKALI DEVI MR R ISLAM	MRS B ACHARYA MR. A ACHARYA
13	MACApp./240/2021	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. ANITA MEDHI AND 5 ORS	MR H BURAGOHAIN MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MS. J HAZARIKA MR M CHOUDHURY MR M CHOUDHURY
	WITH I.A.(Civil)/1647/2021 in MACApp./240/2021	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. ANITA MEDHI AND 5 ORS	MR H BURAGOHAIN MR H BURAGOHAIN MR S S SHARMA MR. B J MUKHERJEE	MS. J HAZARIKA MR M CHOUDHURY MR M CHOUDHURY
14	MACApp./241/2021	SHRIRAM GENERAL INSURANCE CO. LTD Versus SMTI. LILA DAS PATHAK AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. M HUSSAIN MR. A Z AHMED
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/25/2021	MD. MONIR UDDIN AHMED Versus ALTAF HUSSAIN CHOUDHURY	MR. U DUTTA MR. A B T HAQUE MR Z I CHOUDHURY	
16	RSA/59/2021	ON THE DEATH OF SMTI KANIKA DAS, HER LEGAL HEIRS SRI TAPAN DAS AND 3 ORS Versus SRI KAILASH BANIA AND 5 ORS	MR. M DAS MR. B D DEKA N CHAUDHURY	
ORDERS				
17	MACApp./1/2016 WITH LCR	THE BHARATI AXA GENERAL INSURANCE COMPANY LIMITED Versus SMTI CHANDANA DEKA and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.T J MAHANTA(R-1) MS.P BHATTACHARYA(R-1) MR.A BARUAR-1 MR.S SINGH(R-1)
	WITH I.A./7/2016 in MACApp./1/2016	THE BHARATI AXA GENERAL INSURANCE COMPANY LIMITED Versus SMTI CHANDANA DEKA and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	
18	MFA/97/2016 WITH LCR	NATIONAL INSURANCE CO LTD Versus SRI JUBARAJ DAS and ANR	MR.R K BHATRA MS.P HAJURI MR A SAIKIA MR.A BORA	MR.D K SAIKIA MS.S D SAIKIA
	WITH MFA/105/2016	NATIONAL INSURANCE CO LTD Versus SRI ANANTA SHILL and ANR	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	

20	Tr.P.(C)./29/2017	JHUMKI DUTTA Versus RAJESH DUTTA	MR.S SAHA	
21	Tr.P.(C)./50/2018	SMT. ARPITA BATTACHARJEE Versus BIKASH SHARMA	MR R DHAR MRS. R RONGMEI	
22	RSA/14/2019	SRI BIDHAN CHANDA Versus SRI BABUL CHANDA AND 7 ORS	MS. S SEAL MR. R MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MS. R CHOUDHURY (R1) MS. S S ZIA (R1) MR D. CHAKRABORTY (R1)
23	MACApp./34/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SMTI CHITRALEKHA BARUAH AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR S S DEY MR. R BORUAH (R3, R4) MR A UPADHYAY MS. K JAIN
	WITH I.A.(Civil)/1601/2021 WITH LCR in MACApp./34/2019	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SMTI CHITRALEKHA BARUAH AND 3 ORS A	MS. P BORTHAKUR	MR A UPADHYAY
24	CRP(IO)/223/2019 FIXED	BIMALA DEVI Versus SHANKARI DEVI AND 4 ORS.	MR H BURAGOHAİN MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE	MR. S NATH
25	RSA/257/2019	ON THE DEATH OF RAM LAKSHMAN GOALA, HIS LEGAL HEIRS SATYA NARAYAN GOALA AND 3 ORS Versus NUR AHMED AND 2 ORS	MR. S K GHOSH MS F AHMED	
26	I.A.(Civil)/3810/2019 WITH LCR in RSA/137/2012	RATHINDRA KR. CHAKRABORTY AND 4 ORS. Versus SMTI. GITASHREE BHATTACHARJEE	MR. S P CHOUDHURY	MR. T J MAHANTA MS. P BHATTACHARYA MR P S DEKA MR. D DUTTA
	WITH RSA/137/2012	GITASHREE BHATTACHARJEE Versus RATHINDRA KR. CHAKRABORTY and 9 ORS.		MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
27	I.A.(Civil)/3820/2019 in RSA/142/2009 (D/O), WITH LCR in RSA/142/2009	BIJOY KR. PATOA AND ANR. Versus SUMITRA PATOA AND 4 ORS.	MR K L GUPTA MR. P UPADHYAY	
28	RSA/48/2020	M/S GUTTU AND CO. PVT. LTD. AND ANR Versus MD. JAINUL HOQUE AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S KATAKEY MS. S. TODI	DR. B AHMED MR K UDDIN MR. A K AZAD
29	RSA/85/2020	SRI MIHIR SINGHA AND 5 ORS Versus SRI BABU SINHA AND 6 ORS	MR. A C SARMA MR. S ISLAM MR A ALI MR G BHARADWAJ MR B DEORI MR. Y ALI	MR. M H RAJBARBHUIYAN
30	RSA/86/2020	SMTI MAKAN BORA AND 3 ORS Versus SRI BASHAB JYOTI BORA AND 8 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH MR B S DEKA	MR G KAKOTI (R-1,4,8) MR. P THAKURIA (R-1,4,8)
31	I.A.(Civil)/512/2020 in RSA/752/2020	NEZAM UDDIN AND 3 ORS. Versus AZIR UDDIN AND 4 ORS	MR. M H RAJBARBHUIYAN MS. S RASUL	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS
	WITH RSA/752/2020 (Filing Number)	NEZAM UDDIN AND 3 ORS Versus AZIR UDDIN AND 4 ORS		

32	I.A.(Civil)/812/2020 in RSA/58/2008	ON THE DEATH OF JAGANATH PRASAD GUPTA, HIS LEGAL HEIRS MADHURI DEVI AND 2 ORS Versus ON THE DEATH OF CHANDRIKA PRASAD GUPTA, HIS LEGAL HEIRS KAMALYA DEVI AND 2 ORS	MS. K YADAV MR. R L YADAV	MS. P BHATTACHARJEE
	WITH RSA/58/2008	JAGANATH PRASAD GUPTA Versus CHANDRIKA PRASAD GUPTA and REP. BY LEGAL HEIRS.	K YADAV S K GHOSH R L YADAV	D C MAHANTA T J MAHANTA P BHATTACHARJEE
	WITH I.A.(Civil)/813/2020 in RSA/58/2008	ON THE DEATH OF JAGANATH PRASAD GUPTA, HIS LEGAL HEIRS MADHURI DEVI AND 2 ORS Versus ON THE DEATH OF CHANDRIKA PRASAD GUPTA, HIS LEGAL HEIRS KAMALYA DEVI AND 2 ORS	MS. K YADAV MR. R L YADAV	MS. P BHATTACHARJEE
	WITH I.A.(Civil)/814/2020 in RSA/58/2008	ON THE DEATH OF JAGANATH PRASAD GUPTA, HIS LEGAL HEIRS MADHURI DEVI AND 2 ORS Versus ON THE DEATH OF CHANDRIKA PRASAD GUPTA, HIS LEGAL HEIRS KAMALYA DEVI AND 2 ORS	MS. K YADAV MR. R L YADAV	MS. P BHATTACHARJEE
33	Tr.P.(C)./13/2021	MUSST MARZINA BEGUM Versus MD. KHURSAD ALI	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	
34	Tr.P.(C)./15/2021	JYOSTNA BONIA DAS Versus CHAMPA DAS AND 3 ORS	MR P K DAS MR. M BARUAH	MR. S K SANGANERIA MR. N BHATRA MR G JALAN MR. R GOSWAMI (R-4) MS. P BORTHAKUR (R-4)
35	Tr.P.(C)./27/2021	ARINGTA GOGOI CHETIA Versus BIRAJ CHETIA	MR. M DUTTA MR K M BORA	
36	I.A.(Civil)/681/2021 in CRP(IO)/182/2019	BHAGAWATI PRASAD TODI Versus NATWARLAL AGARWALA	MR. S P ROY MR. A NATH	MR. D BARUA
	WITH CRP(IO)/182/2019 CAVT. NO. 0404/2019	BHAGAWATI PRASAD TODI Versus NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR. B D DEKA MR. K M MAHANTA MR. M DAS N CHAUDHURY	MR. D BARUA MS. N UPADHYAY FOR CAVEATOR
	WITH I.A.(Civil)/2475/2019 in CRP(IO)/182/2019	DR. BHAGAWATI PRASAD TODI Versus DR. NATWARLAL AGARWALA	MR. M DEKA	
	WITH I.A.(Civil)/1999/2020 in CRP(IO)/182/2019	BHAGAWATI PRASAD TODI Versus NATWARLAL AGARWALA	MR A NATH	MR D BARUAH
37	I.A.(Civil)/840/2021 FIXED in RSA/90/2020	JAYANTA LEKHARU AND 6 ORS. Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV MR S KHOUND	MR. S DEKA
	WITH RSA/90/2020	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)

38	I.A.(Civil)/895/2021 in RSA/6/2018	RUHANA BEGUM @ HAWARUNNESSA AND 2 ORS. Versus ABDUS SALAM AND 5 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL MS. R CHETRI	MS F AHMED
	WITH RSA/6/2018	RUHANA BEGUM @HAWARUNNESSA Versus ABDUS SALAM	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL MS. R CHETRI	MR. S K GHOSH MS F AHMED
39	RSA/198/2018	RUHANA BEGUM @ HAWARUNNESSA and 2 ORS Versus ABDUS SALAM and 13 ORS	MR. W RAHMAN MS. S RASUL MS. R CHETRI M.H RAJBHUYAN	MR. S K GHOSH MS F AHMED
40	I.A.(Civil)/1100/2021 FIXED in RSA/105/2019	MURAD AHMED Versus ON THE DEATH OF YEAR ALI HIS LEGAL HEIRS SAKHINA KHATUN AND 9 ORS.	MS. R CHOUDHURY MD. I HUSSAIN MS S S ZIA	GA, ASSAM MR. L R MAZUMDER MD. I HUSSAIN
	WITH RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM MS. R CHOUDHURY MS S S ZIA
	WITH I.A.(Civil)/1729/2019 in RSA/105/2019	ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM
41	I.A.(Civil)/1220/2021 in RSA/10613/2019	ON THE DEATH OF SAYED ALI Versus MD. HASEN ALI AND ANR	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	
	WITH RSA/10613/2019 (Filing Number)	ON THE DEATH OF SAYED ALI HIS LEGAL HEIRS SHRI SHAHAR ALI AND 7 ORS Versus MD. HASEN ALI AND ANR		
42	I.A.(Civil)/1288/2021 WITH LCR, B/O in MACApp./398/2018	ABHISHEK CHAKRABORTY Versus BULBULI BORPHUKAN AND 2 ORS.	MR S S SHARMA MR. B J MUKHERJEE	MR. N UDDIN
	WITH MACApp./398/2018	SRI ABHISHEK CHAKRABORTY Versus SMT BULBULI BORPHUKAN AND 2 ORS	MR S S SHARMA MR. B J MUKHERJEE	MR. N UDDIN (R1 & 2) MR. M ISLAM (R1 & 2) MS F N AHMED (R1 & 2)
43	I.A.(Civil)/1593/2021 WITH LCR MACApp./650/2017 (Disposed), FIXED in MACApp./650/2017	UNITED INDIA INSURANCE COMPANY LIMITED Versus MITHU BORDOLOI AND ANR.	MR S S SHARMA MR. B J MUKHERJEE	MR. A SARMA

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,6th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 20

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./195/2021	ALI AKBAR SEIKH AND ANR. Versus UNION OF INDIA	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	SC, NF RLY
2	Crl.Rev.P./221/2021	SADEK ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	PP, ASSAM
3	Crl.Rev.P./222/2021	KANDARPA NATH Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
4	Crl.Pet./563/2021	KAUSHIK RAM BOROAH Versus THE STATE OF ASSAM AND ANR	MR G J SAIKIA MR. M BISWAS MS M DAS	PP, ASSAM
5	Crl.Pet./564/2021	ABHIMANYU DAS Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
6	Crl.Pet./565/2021	ABHIMANYU DAS Versus THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
<u>ADMISSION</u>				
7	Crl.A./160/2021	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR A ALI	PP, ASSAM
	WITH I.A.(Crl.)/400/2021 in Crl.A./160/2021	JINNAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. A R SIKDAR MR A ALI	PP, ASSAM
8	Crl.Pet./308/2021 WITH OFFICE NOTE, LCR 2 FILES, FIXED	JAGADISH PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K DAS	MR. A R SIKDAR (R-2) MR. K R PATGIRI (R-2) PP, ASSAM MS. P CHAKRABORTY (R-2)
9	Crl.Pet./380/2021 FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR A S SK	MR K K GOSWAMI (r-2) MR. P MAJUMDAR (r-2) PP, ASSAM

10	WITH Crl.Pet./118/2021	SAROJ SARMAH Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
ORDERS				
11	Crl.A./210/2014 WITH OFFICE NOTE	SANJAY DEB Versus UTTAM CHAKRABARTY @ BOKKA and 4 ORS.	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MR.R A CHOUDHURY MR.A ALAM	MR.G SAROWAR MRM RAHMAN MR.S AHMED MR.M HUSSAIN MR.N UDDIN PP, ASSAM
12	Crl.A./127/2018 WITH OFFICE NOTE, LCR 5 FILES	HASEN ALI Versus THE STATE OF ASSAM	MR. R ISLAM MR Z KAMAR MR. M RAHMAN	PP, ASSAM
13	Crl.A./221/2018 WITH LCR 6 FILES	MOHAMMAD BABLU ALI Versus THE STATE OF ASSAM AND ANR	MR. P TALUKDAR	PP, ASSAM
14	WITH Crl.A./111/2018	MD ALLAUDDIN SEIKH Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. J ISLAM	PP, ASSAM
15	Crl.A./258/2018 WITH LCR 4 FILES	MSTT SAHIDA BEGUM Versus THE STATE OF ASSAM and ANR	MR. A DUTTA MR. M H LASKAR MRS. P M DUTTA	MR. S C BISWAS (R2) SUSHMITA SENGUPTA (R2) MS A BORAH (R2) PP, ASSAM
16	Crl.Pet./1134/2018 WITH OFFICE NOTE, FIXED	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. N N B CHOUDHURY MR. S BORTHAKUR MR. J ABBAS	PP, ASSAM
17	Crl.Rev.P./277/2019 WITH LCR	MONOJ BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MS B DEVI MR. R SARMA MS. S D SAIKIA	PP, ASSAM
18	Crl.A./383/2019 WITH LCR 3 FILES	MD. JANAB ALI MANDAL Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	PP, ASSAM
19	Crl.Pet./499/2019 B/O	NABIN CHANDRA DAS Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR	PP, ASSAM
20	Crl.L.P./33/2020 WITH LCR 3 FILES in Crl.A./11817/2019	SMTI. REMITA DEVI Versus SRI MANOJ KUMAR SINGHA AND ANR	MR. R DEV MR. D K BORAH	PP, ASSAM
21	WITH Crl.A./11817/2019 (Filing Number)	SMTI. REMITA DEVI Versus SRI MANOJ KUMAR SINGHA AND ANR	MR. R DEV	
21	Crl.Rev.P./62/2020	BISWAJIT DEKA Versus SEUTI MALAKAR	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY MR RIZWAN YASIN	MR. N K HALOI MR. K M HASSAN
22	Crl.A./115/2020 WITH LCR 5 FILES	SRI SHANKAR MALAKAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MS. A KHATUN MR. M R CHOUDHURY	PP, ASSAM
23	Crl.Rev.P./121/2020 WITH LCR 2 FILES	HILAL UDDIN LASKAR Versus MUSSTT. ROFIQUN NESSA	MR M J QUADIR	
24	Crl.A./129/2020 WITH OFFICE NOTE, LCR 5 FILES	SRI TANMOY GOGOI @ NANA Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MS. C DAS MR B GOGOI	PP, ASSAM
25	Crl.Rev.P./140/2020 WITH LCR 1 FILE	PRASANTA DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
26	Crl.Rev.P./141/2020 WITH LCR 6 FILES	RAJEN DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
27	Crl.A./145/2020 WITH LCR 4 FILES	ABDUL BARI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM

28	Crl.A./147/2020 WITH OFFICE NOTE	ABDUL BARI LASKAR Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
29	I.A.(Crl.)/319/2020 WITH OFFICE NOTE in Crl.A./1944/2020 WITH Crl.A./1944/2020 (Filing Number) WITH Crl.L.P./36/2020	SRI PROSENJIT DEBNATH Versus THE STATE OF ASSAM AND 5 ORS SRI PROSENJIT DEBNATH Versus THE STATE OF ASSAM AND 5 ORS SRI PROSENJIT DEBNATH Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR	G UDDIN MS. P A TALUKDAR PP, ASSAM
30	Crl.A./36/2021 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(Crl.)/70/2021 in Crl.A./36/2021	BRAJEN BARUA Versus THE STATE OF ASSAM AND ANR. BRAJEN BARUA Versus THE STATE OF ASSAM AND ANR.	MR P DAS MR K J PATHAK MR P PRAWAR MR P DAS MR K J PATHAK MR P PRAWAR	PP, ASSAM PP, ASSAM
31	Crl.A./71/2021 WITH LCR 3 FILES	BOKAHOLA TEA CO. (P) LTD Versus DHRUBA BORAH	MS F AHMED MR. S K GHOSH	
32	Crl.A./105/2021 WITH LCR 2 FILES	MD. ZIAUR RAHMAN @ JIABUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR J C BORAH	PP, ASSAM
33	I.A.(Crl.)/152/2021 WITH LCR 2 FILES, B/O in Crl.Pet./234/2019 WITH Crl.Pet./234/2019	SUNIL KUMAR SIKARIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. SUNIL KUMAR SIKARIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR A N SARMAH MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	MS G DEKA PP, ASSAM MS G DEKA MS. K KALITA PP, ASSAM
34	Crl.Rev.P./194/2021 B/O	MISTU DAS Versus THE STATE OF ASSAM AND ANR.	MR. A F N U MOLLAH MR. A AHMED K ZAMAN	PP, ASSAM
35	I.A.(Crl.)/197/2021 WITH LCR 5 FILES in Crl.A./170/2012 WITH Crl.A./170/2012 WITH I.A.(Crl.)/196/2021 in Crl.A./170/2012	SADANANDA DAS Versus THE STATE OF ASSAM KISHORI MOHAN DAS Versus THE STATE OF ASSAM SADANANDA DAS Versus THE STATE OF ASSAM	MR.U C RABHA MR.G C PHUKAN	PP, ASSAM PP, ASSAM
36	I.A.(Crl.)/202/2021 WITH LCR 6 FILES in Crl.A./128/2018 WITH Crl.A./128/2018 WITH I.A.(Crl.)/308/2018 in Crl.A./128/2018	SATYA RAM DEKA Versus STATE OF ASSAM AND ANR. SATYA RAM DEKA Versus STATE OF ASSAM AND ANR SATYA RAM DEKA Versus STATE OF ASSAM AND ANR	MR. M KATAKI MR. B SINHA MR. U DAS	PP, ASSAM PP, ASSAM
37	I.A.(Crl.)/370/2021 in Crl.Pet./262/2021 WITH Crl.Pet./262/2021	KAUSHIK BHANDARI AND ANR Versus SRI PRASHANT CHOUDHURY AND ANR PRASHANT CHOUDHARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA MR. D K BAIDYA	PP, ASSAM MR. D BORAH PP, ASSAM

38	I.A.(CrI.)/371/2021 in CrI.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
	WITH CrI.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
39	I.A.(CrI.)/402/2021 WITH LCR 4 FILES in CrI.A./291/2019	SRI DIPAK KALITA Versus THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM
	WITH CrI.A./291/2019	SRI DIPAK KALITA Versus THE STATE OF ASSAM AND ANR	MR. M H ANSARI MR. A AHMED MS J SAIKIA	PP, ASSAM
40	CrI.Pet./491/2021 FIXED	MOYNUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE	PP, ASSAM
<u>HEARING</u>				
41	CrI.Pet./102/2017 FIXED	KOHINUR CHOWDHURY @ KOHINUR BEGUM Versus THE STATE OF ASSAM and ANR.	MR.K N CHOUDHURY MR.M AHMED	MR. A AHMED MR. A Z AHMED MR. I U CHOWDHURY PP, ASSAM
42	CrI.Pet./585/2018 WITH LCR 6 FILES, B/O	RUPAM HASNU Versus THE STATE OF ASSAM AND ANR.	MR. N C DAS MR. T J MAHANTA MR. A DUTTA	MR L SARMA (R2) MR. N DUBEY (R2) MR. K MALAKAR (R2) PP, ASSAM
<u>STAY MATTERS</u>				
43	CrI.Pet./189/2021 FIXED	ARUN KUMAR SARMA AND ANR Versus SMT. NIHARIKA GOSWAMI	MR. S K GOSWAMI MR. R SHARMA	MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH

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LEAVE NOTE OF ADVOCATES FOR 06/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. D BORAH	04-10-2021	To	06-10-2021
6)	MR. O P BHATI	04-10-2021	To	30-10-2021
7)	MR. U SARMA	06-10-2021	To	07-10-2021
8)	MR. M SARANIA	07-10-2021	To	08-10-2021
9)	MR. N GOSWAMI	07-10-2021	To	08-10-2021